

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :17-12-2022

Date : 17.12.2022										
S.L. No.	C.A.N No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Other Document	Dealing Section	Seat
1	116817/2022	17.12.2022	WP (C) - 33733/2011	A K MISHRA	GENERAL		Order Dtd. 2022-12-05			(Seat No -)
2	116818/2022	17.12.2022	WP (C) - 25242/2014	D D MOHANTY	GENERAL		Order Dtd. 2022-12-08			(Seat No -)
3	116819/2022	17.12.2022	WP (C) - 25243/2014	D D MOHANTY	GENERAL		Order Dtd. 2022-12-08			(Seat No -)
4	116820/2022	17.12.2022	WP (C) - 9378/2004	RITA DEVI	GENERAL		Judgement Dtd. 2022-09-23			(Seat No -)
5	116821/2022	17.12.2022	WP (C) - 8933/2004	RITA DEVI	GENERAL		Judgement Dtd. 2014-01-30		WRIT BRANCH-4	(Seat No - 38)
6	116822/2022	17.12.2022	WP (C) - 3994/2012	RITA DEVI	GENERAL		Judgement Dtd. 2019-08-07			(Seat No - 38)
7	11682	17.12.	WP (C)	RITA DEVI	GEN		Judgement Dtd. 2018-		WRIT	(S

	3/2022	2022	- 9124/ 2004		ERA L		07-20		BRANC H-6	ea t No - 24)
8	11682 4/2022	17.12. 2022	WP (C) - 27774 /2022	M BEHERA	GEN ERA L		Order Dtd. 2022-10- 28			(S ea t No - 24)
9	11682 5/2022	17.12. 2022	WP (C) - 6673/ 2013	P K BEHERA	GEN ERA L		Entire Order			(S ea t No - 24)
10	11682 6/2022	17.12. 2022	WP (C) - 30883 /2022	B DAS	GEN ERA L		Order Dtd. 2022-12- 07Petition,Annexure, Counter,Affidavit,			(S ea t No - 24)
11	11682 7/2022	17.12. 2022	WP (C) - 10960 /2021	D K NAIK	GEN ERA L		Order Dtd. 2021-06- 07Petition,Annexure,			(S ea t No - 24)
12	11682 8/2022	17.12. 2022	WP (C) - 20764 /2015	S K LENKA	GEN ERA L		Order Dtd. 2015-12- 01		WRIT BRANC H-1	(S ea t No - 30)
13	11682 9/2022	17.12. 2022	STREV - 199/2 008	D D MOHANTY	GEN ERA L		Order Dtd. 2022-11- 30			(S ea t No - 30)
14	11683 0/2022	17.12. 2022	STREV - 198/2 008	D D MOHANTY	GEN ERA L		Order Dtd. 2022-11- 30			(S ea t No - 30)

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15	11683 1/2022	17.12. 2022	WPC(O A) - 895/2 017	P K BEHERA	GEN ERA L		Order Dtd. 2022-10- 17			(S ea t No - 30)
16	11683 2/2022	17.12. 2022	OJC- 6417/ 2002	C R NAYAK	GEN ERA L		Order Dtd. 2016-12- 16	WRIT BRANC H-6		(S ea t No - 26)
17	11683 3/2022	17.12. 2022	ARBA- 4/201 8	P K LENKA	GEN ERA L		Order Dtd. 2022-07- 13			(S ea t No - 26)
18	11683 4/2022	17.12. 2022	CRLMC - 2995/ 2016	J R RATH	GEN ERA L		Order Dtd. 2022-10- 28			(S ea t No - 26)
19	11683 5/2022	17.12. 2022	ARBP- 25/20 06	S K BEHERA	GEN ERA L		PetitionAnnexure,Ent ire Order,	M.J.C .		(S ea t No - 2)
20	11683 6/2022	17.12. 2022	CONTC - 6376/ 2022	M BEHERA	GEN ERA L		Order Dtd. 2022-10- 26			(S ea t No - 2)
21	11683 7/2022	17.12. 2022	WP (C) - 21645 /2017	S.K. BEHERA	C.O .	COUR T NO. 1	Order Dtd. 2022-12- 08			(S ea t No - 2)
22	11683 8/2022	17.12. 2022	WP (C) - 12689 /2016	S.K. BEHERA	C.O .	COUR T NO. 22	Order Dtd. 2022-12- 15			(S ea t No - 2)

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2 3	11683 9/202 2	17.12. 2022	ABLAP L- 15173 /2022	S.P. SAHOO	C.O .	COUR T NO. 2	Order Dtd. 2022-12- 15			(S ea t No - 2)
2 4	11684 0/202 2	17.12. 2022	ABLAP L- 15201 /2022	S.P. SAHOO	C.O .	COUR T NO. 2	Order Dtd. 2022-12- 15		CRIMI NAL MISC- 1 (BAI L-1)	(S ea t No - 3)
2 5	11684 1/202 2	17.12. 2022	SA- 130/1 981	T K MOHANTY	GEN ERA L			JUDGE MENT AND DECRE E DT 16/2/ 1981 AND 2/3/1 981 OF THE ADJ PURI IN TA NO. 64/14 7 OF 1978/ 1977 JUDGE MENT DT 13/10 /1977 OF THE SUB JUDGE PURI ON OS NO. 127/1 975 FROM LCR	(S ea t No - 3)	
2 6	11684 2/202 2	17.12. 2022	ABLAP L- 15214 /2022	SUVENDU BARIK	C.O .	COUR T NO. 2	Order Dtd. 2022-12- 15			(S ea t No - 3)

27	116843/2022	17.12.2022	ABLAP L-15181/2022	SUVENDU BARIK	C.O.	COURT NO. 2	Order Dtd. 2022-12-15			(Seat No - 3)
28	116844/2022	17.12.2022	ABLAP L-15221/2022	A. MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2022-12-15			(Seat No - 3)
29	116845/2022	17.12.2022	WP (C) - 24029/2017	S.K. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2022-12-08			(Seat No - 3)
30	116846/2022	17.12.2022	TRP (C) - 250/2022	S.K.SINGH	C.O.	COURT NO. 8	Order Dtd. 2022-12-14			(Seat No - 3)
31	116847/2022	17.12.2022	ABLAP L-14540/2022	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 2	Order Dtd. 2022-12-15			(Seat No - 3)
32	116848/2022	17.12.2022	SA-112/1977	G.SUNDARA	GENERAL		Judgement Dtd. 1980-08-14 Decree,			(Seat No - 3)
33	116849/2022	17.12.2022	MACA-178/2019	S.K.SINGH	C.O.	COURT NO. 1	Order Dtd. 2022-12-14			(Seat No - 3)
34	116850/2022	17.12.2022	WP (C) - 24030/2017	S.K. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2022-12-08			(Seat No - 3)
35	116851/2022	17.12.2022	WP (C) - 33414/2022	D.BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-12-15			(Seat No - 3)

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36	11685 2/2022	17.12. 2022	WP (C) - 7089/ 2016	S K PATNAIK	GEN ERA L		Order Dtd. 2016-10- 23Petition, Last Order, Compromise Petition,		WRIT BRANC H-8	(S ea t No - 40)
37	11685 3/2022	17.12. 2022	CRLA- 694/2 017	S. K. BISWAL	C.O .	COUR T NO. 22	Order Dtd. 2022-12- 14		CRIMI NAL APPEA L	(S ea t No - 2)
38	11685 4/2022	17.12. 2022	WP (C) - 24031 /2017	S.K. BEHERA	C.O .	COUR T NO. 1	Order Dtd. 2022-12- 08			(S ea t No - 2)
39	11685 5/2022	17.12. 2022	WP (C) - 33775 /2022	D.BISWAL	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12- 15			(S ea t No - 2)
40	11685 6/2022	17.12. 2022	WP (C) - 11115 /2010	S S DAS	GEN ERA L		Order Dtd. 2012-01- 02		WRIT BRANC H-3	(S ea t No - 12)
41	11685 7/2022	17.12. 2022	WP (C) - 24554 /2017	S.K. BEHERA	C.O .		Order Dtd. 2022-12- 08			(S ea t No - 12)
42	11685 8/2022	17.12. 2022	WP (C) - 34629 /2022	BIJAY KUMAR DAS	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12- 21		WRIT BRANC H (DIVI SION BENCH -3)	(S ea t No - 11 8)
43	11685 9/2022	17.12. 2022	WP (C) - 33194 /2022	D.BISWAL	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12- 15			(S ea t No - 11

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44	11686 0/2022	17.12. 2022	WP (C) - 20709 /2009	S R TRIPATHY	GEN ERA L		Order Dtd. 2022-12- 15			(S ea t No - 11 8)
45	11686 1/2022	17.12. 2022	WP (C) - 33210 /2022	ASISH KUMAR RAY	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12- 15			(S ea t No - 11 8)
46	11686 2/2022	17.12. 2022	WP (C) - 25432 /2017	S.K. BEHERA	C.O .	COUR T NO. 1	Order Dtd. 2022-12- 08			(S ea t No - 11 8)
47	11686 3/2022	17.12. 2022	WP (C) - 25237 /2022	M. NAYAK	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12- 16			(S ea t No - 11 8)
48	11686 4/2022	17.12. 2022	WP (C) - 9901/ 2009	S R TRIPATHY	GEN ERA L		Order Dtd. 2022-12- 12			(S ea t No - 11 8)
49	11686 5/2022	17.12. 2022	WP (C) - 17749 /2009	S R TRIPATHY	GEN ERA L		Order Dtd. 2022-12- 13			(S ea t No - 11 8)
50	11686 6/2022	17.12. 2022	WP (C) - 23924 /2017	S.K. BEHERA	C.O .	COUR T NO. 1	Order Dtd. 2022-12- 08			(S ea t No - 11 8)
51	11686 7/2022	17.12. 2022	WP (C) - 15007	T K MOHANTY	GEN ERA L		PetitionAnnexure,		WRIT BRANC H-6	(S ea t

			/2005							No - 26)
5 2	11686 8/202 2	17.12. 2022	WP (C) - 17871 /2022	J.PRADHAN	C.O .	COUR T NO. 6	Order Dtd. 2022-12- 15			(S ea t No - 26)
5 3	11686 9/202 2	17.12. 2022	WP (C) - 23925 /2017	S.K. BEHERA	C.O .	COUR T NO. 1	Order Dtd. 2022-12- 08			(S ea t No - 26)
5 4	11687 0/202 2	17.12. 2022	WP (C) - 23995 /2017	S.K. BEHERA	C.O .	COUR T NO. 1	Order Dtd. 2022-12- 08			(S ea t No - 26)
5 5	11687 1/202 2	17.12. 2022	WP (C) - 25175 /2022	M. NAYAK	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12- 16			(S ea t No - 26)
5 6	11687 2/202 2	17.12. 2022	WP (C) - 33902 /2022	B K ROUTRAY	GEN ERA L		Order Dtd. 2022-12- 16Petition,Annexure,			(S ea t No - 26)
5 7	11687 3/202 2	17.12. 2022	WP (C) - 23997 /2017	S.K. BEHERA	C.O .	COUR T NO. 1	Order Dtd. 2022-12- 08			(S ea t No - 26)
5 8	11687 4/202 2	17.12. 2022	ABLAP L- 14188 /2022	SARAT DASH	C.O .	COUR T NO. 2	Order Dtd. 2022-12- 15			(S ea t No - 26)

59	116875/2022	17.12.2022	WP (C) - 34136/2022	TRILOCHAN PANIGRAHI	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-12-14			(Seat No - 26)
60	116876/2022	17.12.2022	WP (C) - 30113/2021	ANIL SAHOO	GENERAL		Order Dtd. 2022-12-15			(Seat No - 26)
61	116877/2022	17.12.2022	WP (C) - 25019/2021	ANIL SAHOO	GENERAL		Order Dtd. 2022-12-07			(Seat No - 26)
62	116878/2022	17.12.2022	WP (C) - 23998/2017	S.K. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2022-12-08			(Seat No - 26)
63	116879/2022	17.12.2022	WP (C) - 30850/2022	SUMEET NAYAK	GENERAL		Order Dtd. 2022-12-15		WRIT BRANCH (DIVISION BENCH -1)	(Seat No - 104)
64	116880/2022	17.12.2022	WP (C) - 24028/2017	S.K. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2022-12-08			(Seat No - 104)
65	116881/2022	17.12.2022	WP (C) - 32620/2022	DURGA PRASAD S.MALLICK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-12-08			(Seat No - 104)
66	116882/2022	17.12.2022	WP (C) - 16062/2022	DILLIP SAMAL	C.O.	COURT NO. 6	Order Dtd. 2022-12-15			(Seat No - 104)

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6 7	11688 3/202 2	17.12. 2022	WP (C) - 22402 /2017	S.K. BEHERA	C.O .	COUR T NO. 1	Order Dtd. 2022-12- 08			(S ea t No - 10 4)
6 8	11688 4/202 2	17.12. 2022	WP (C) - 25246 /2022	M. NAYAK	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12- 16			(S ea t No - 10 4)
6 9	11688 5/202 2	17.12. 2022	BLAPL - 3631/ 2022	K NAYAK	GEN ERA L		Order Dtd. 2022-12- 09	IA NO. 2073/ 2022	CRIMI NAL MISC- 3 (CRL .MIS)	(S ea t No - 3)
7 0	11688 6/202 2	17.12. 2022	WP (C) - 21555 /2021	S.P.SAHOO	C.O .	COUR T NO. 22	Order Dtd. 2022-12- 15			(S ea t No - 3)
7 1	11688 7/202 2	17.12. 2022	WP (C) - 25190 /2022	M. NAYAK	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12- 16			(S ea t No - 3)
7 2	11688 8/202 2	17.12. 2022	WP (C) - 23146 /2017	S.K. BEHERA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12- 08			(S ea t No - 3)
7 3	11688 9/202 2	17.12. 2022	WP (C) - 22002 /2017	S.K. BEHERA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12- 08			(S ea t No - 3)
7 4	11689 0/202 2	17.12. 2022	WP (C) - 21555 /2021	D.K.NAIK	C.O .	COUR T NO. 22	Order Dtd. 2022-12- 15			(S ea t No - 3)

75	11689 1/2022	17.12. 2022	WP (C) - 2215/ 2019	M/S A.PATTANA IK	C.O .	COUR T NO. 1	Order Dtd. 2022-12- 16			(S ea t No - 3)
76	11689 2/2022	17.12. 2022	TRPCR L- 99/20 22	S.MOHANTY	C.O .	COUR T NO. 1	Order Dtd. 2022-12- 12			(S ea t No - 3)
77	11689 3/2022	17.12. 2022	WP (C) - 34115 /2022	MIHIR KANTA RATH	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12- 16			(S ea t No - 3)
78	11689 4/2022	17.12. 2022	ABLAP L- 14733 /2022	SUVENDU BARIK	C.O .	COUR T NO. 2	Order Dtd. 2022-12- 15			(S ea t No - 3)
79	11689 5/2022	17.12. 2022	WP (C) - 33440 /2022	P.K.BEHER A	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12- 14			(S ea t No - 3)
80	11689 6/2022	17.12. 2022	CRREV - 385/2 002	G.SUNDARA	GEN ERA L		Judgement Dtd. 2011- 09-05		CRIMI NAL REVIS ION	(S ea t No - 2)
81	11689 7/2022	17.12. 2022	ABLAP L- 15182 /2022	SUVENDU BARIK	C.O .	COUR T NO. 2	Order Dtd. 2022-12- 15			(S ea t No - 2)
82	11689 8/2022	17.12. 2022	CONTC - 5163/ 2022	MR.ACHYUT ANANDA PATTANAIAK	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12- 15			(S ea t No - 2)
83	11689 9/2022	17.12. 2022	RPFAM - 103/2 021	M K SWAIN	GEN ERA L		Order Dtd. 2022-05- 10	31/01 /2022		(S ea t No -)

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84	11690 0/2022	17.12. 2022	ABLAP L- 15202 /2022	S.P. SAHOO	C.O .	COUR T NO. 2	Order Dtd. 2022-12- 15		CRIMI NAL MISC- 1 (BAI L-1)	(S ea t No - 3)
85	11690 1/2022	17.12. 2022	ABLAP L- 9813/ 2021	D NAYAK	GEN ERA L		Order Dtd. 2021-09- 30			(S ea t No - 3)
86	11690 2/2022	17.12. 2022	WP (C) - 14322 /2022	J. PRADHAN	C.O .	COUR T NO. 1	Order Dtd. 2022-12- 15			(S ea t No - 3)
87	11690 3/2022	17.12. 2022	WP (C) - 22641 /2017	S.K. BEHERA	C.O .	COUR T NO. 1	Order Dtd. 2022-12- 08			(S ea t No - 3)
88	11690 4/2022	17.12. 2022	SA- 131/2 000	K C PANDA	GEN ERA L		Order Dtd. 2020-11- 18Judgement Dtd. 2020-11- 18,Appealmemo,			(S ea t No - 3)
89	11690 5/2022	17.12. 2022	WP (C) - 22638 /2017	S.K. BEHERA	C.O .	COUR T NO. 1	Order Dtd. 2022-12- 08			(S ea t No - 3)
90	11690 6/2022	17.12. 2022	WP (C) - 30868 /2022	K.SAHOO	C.O .	COUR T NO. 1	Order Dtd. 2022-12- 15			(S ea t No - 3)
91	11690 7/2022	17.12. 2022	WP (C) - 22404 /2017	S.K. BEHERA	C.O .	COUR T NO. 1	Order Dtd. 2022-12- 08			(S ea t No - 3)
92	11690 8/2022	17.12. 2022	WP (C) - 30868 /2022	MADAN DAS	C.O .	COUR T NO. 1	Order Dtd. 2022-12- 15			(S ea t No

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93	116909/2022	17.12.2022	WP (C) - 22003/2017	S.K. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2022-12-08			(Seat No - 3)
94	116910/2022	17.12.2022	WP (C) - 21386/2022	B.C. PANDA	C.O.	COURT NO. 6	Order Dtd. 2022-12-15			(Seat No - 3)
95	116911/2022	17.12.2022	CONTC - 148/2021	MANAS JENA	GENERAL		Order Dtd. 2021-02-04			(Seat No - 3)
96	116912/2022	17.12.2022	WP (C) - 22643/2017	S.K. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2022-12-08			(Seat No - 3)
97	116913/2022	17.12.2022	WP (C) - 33256/2022	R.K. PRADHAN	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-12-15			(Seat No - 3)
98	116914/2022	17.12.2022	ABLAP L- 15209/2022	B.R. DALAI	C.O.	COURT NO. 2	Order Dtd. 2022-12-15		CRIMINAL MISC-1 (BAIL-1)	(Seat No - 3)
99	116915/2022	17.12.2022	ABLAP L- 11267/2021	B K BAL	GENERAL		Order Dtd. 2021-11-05	3/2/2022 ORDER PASSE D IN IA 18/2022		(Seat No - 3)
100	116916/2022	17.12.2022	WP (C) - 23923/2017	S.K. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2022-12-08			(Seat No - 3)
1	11691	17.12.	WP (C)	D.BISWAL	C.O	COUR	Order Dtd. 2022-12-			(S

01	7/2022	2022	- 33192 /2022		.	T NO. 1	15			ea t No - 3)
102	11691 8/2022	17.12. 2022	ABLAP L- 15210 /2022	B.R. DALAI	C.O .	COUR T NO. 2	Order Dtd. 2022-12- 15			(S ea t No - 3)
103	11691 9/2022	17.12. 2022	ABLAP L- 10084 /2022	D PARIDA	GEN ERA L		Order Dtd. 2022-08- 25			(S ea t No - 3)
104	11692 0/2022	17.12. 2022	WP (C) - 33190 /2022	D.BISWAL	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12- 15			(S ea t No - 3)
105	11692 1/2022	17.12. 2022	ABLAP L- 14622 /2022	NIRANJAN ROUT	C.O .	COUR T NO. 2	Order Dtd. 2022-12- 15		CRIMI NAL MISC- 1 (BAI L-1)	(S ea t No - 5)
106	11692 2/2022	17.12. 2022	ABLAP L- 12977 /2022	D PARIDA	GEN ERA L		Order Dtd. 2022-10- 12			(S ea t No - 5)
107	11692 3/2022	17.12. 2022	WP (C) - 34138 /2022	P K RATH	GEN ERA L		Order Dtd. 2022-12- 15			(S ea t No - 5)
108	11692 4/2022	17.12. 2022	WP (C) - 32412 /2021	P K RATH	GEN ERA L		Order Dtd. 2022-12- 15			(S ea t No - 5)
109	11692 5/2022	17.12. 2022	WP (C) - 23227 /2022	T.BAG	C.O .	COUR T NO. 4	Order Dtd. 2022-12- 14		WRIT BRANC H-3	(S ea t No - 14

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1110	116926/2022	17.12.2022	WP (C) - 22423/2020	MANAS JENA	GENERAL		Last Order			(Seat No - 14)
1111	116927/2022	17.12.2022	ABLAP L- 13607/2022	DIGAMBAR SETHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-12-15			(Seat No - 14)
1112	116928/2022	17.12.2022	WP (C) - 11714/2022	R DAS	GENERAL		PetitionAnnexure, Misc. case,		WRIT BRANCH-6	(Seat No - 25)
1113	116929/2022	17.12.2022	ABLAP L- 14506/2022	J.P. KAR	C.O.	COURT NO. 2	Order Dtd. 2022-12-15			(Seat No - 25)
1114	116930/2022	17.12.2022	WP (C) - 33539/2022	L D SAHU	GENERAL		Order Dtd. 2022-12-12			(Seat No - 25)
1115	116931/2022	17.12.2022	ABLAP L- 14641/2022	M.K. SWAIN	C.O.	COURT NO. 2	Order Dtd. 2022-12-15			(Seat No - 25)
1116	116932/2022	17.12.2022	WP (C) - 31245/2022	K K SWAIN	GENERAL		Order Dtd. 2022-11-28			(Seat No - 25)
1117	116933/2022	17.12.2022	WP (C) - 30153	ANIL SAHOO	C.O.	COURT NO.	Order Dtd. 2022-12-15			(Seat No - 25)

			/2021			2 OLD				No - 25)
1 1 8	11693 4/202 2	17.12. 2022	CONTC - 7543/ 2022	SATYAJIT SAMAL	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12- 14			(S ea t No - 25)
1 1 9	11693 5/202 2	17.12. 2022	ABLAP L- 14694 /2022	J. PRADHAN	C.O .	COUR T NO. 2	Order Dtd. 2022-12- 15			(S ea t No - 25)
1 2 0	11693 6/202 2	17.12. 2022	WP (C) - 11220 /2022	PABITRA KUMAR MOHANTY	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12- 15			(S ea t No - 25)
1 2 1	11693 7/202 2	17.12. 2022	ABLAP L- 15186 /2022	AVIRAM PATRA	C.O .	COUR T NO. 2	Order Dtd. 2022-12- 15			(S ea t No - 25)
1 2 2	11693 8/202 2	17.12. 2022	WP (C) - 39400 /2021	S K BEHERA	GEN ERA L		Order Dtd. 2021-12- 21			(S ea t No - 25)
1 2 3	11693 9/202 2	17.12. 2022	WP (C) - 34424 /2022	J.P.KAR	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12- 15			(S ea t No - 25)
1 2 4	11694 0/202 2	17.12. 2022	ABLAP L- 15188 /2022	M. NAYAK	C.O .	COUR T NO. 2	Order Dtd. 2022-12- 15			(S ea t No - 25)

1 2 5	11694 1/202 2	17.12. 2022	ABLAP L- 15189 /2022	M. NAYAK	C.O .	COUR T NO. 2	Order Dtd. 2022-12- 15			(S ea t No - 25)
1 2 6	11694 2/202 2	17.12. 2022	WP (C) - 11053 /2022	GIRIDHARI SINGH	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12- 15			(S ea t No - 25)
1 2 7	11694 3/202 2	17.12. 2022	ABLAP L- 15193 /2022	T.K. PADHI	C.O .	COUR T NO. 2	Order Dtd. 2022-12- 15			(S ea t No - 25)
1 2 8	11694 4/202 2	17.12. 2022	WP (C) - 29589 /2022	SAROJ RANJAN SUBUDHI	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12- 15			(S ea t No - 25)
1 2 9	11694 5/202 2	17.12. 2022	ABLAP L- 15195 /2022	PRAMOD KUMAR JENA	C.O .	COUR T NO. 2	Order Dtd. 2022-12- 15			(S ea t No - 25)
1 3 0	11694 6/202 2	17.12. 2022	WP (C) - 10310 /2009	D J NAYAK	GEN ERA L		Order Dtd. 2022-12- 12			(S ea t No - 25)
1 3 1	11694 7/202 2	17.12. 2022	CONTC - 7542/ 2022	SATYAJIT SAMAL	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12- 14			(S ea t No - 25)
1 3 2	11694 8/202 2	17.12. 2022	CONTC - 7541/ 2022	SATYAJIT SAMAL	C.O .	COUR T NO. 3	Order Dtd. 2022-12- 14			(S ea t No

						OLD				- 25)
1 3 3	11694 9/202 2	17.12. 2022	CONTC - 7540/ 2022	SATYAJIT SAMAL	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12- 14			(S ea t No - 25)
1 3 4	11695 0/202 2	17.12. 2022	ABLAP L- 15198 /2022	BALARAM SINGH	C.O .	COUR T NO. 2	Order Dtd. 2022-12- 15			(S ea t No - 25)
1 3 5	11695 1/202 2	17.12. 2022	CONTC - 7539/ 2022	SATYAJIT SAMAL	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12- 14			(S ea t No - 25)
1 3 6	11695 2/202 2	17.12. 2022	WP (C) - 21006 /2019	S K MANDAL	GEN ERA L		Order Dtd. 2019-04- 27	WRIT BRANC H-2		(S ea t No - 9)
1 3 7	11695 3/202 2	17.12. 2022	ABLAP L- 15203 /2022	BALARAM SINGH	C.O .	COUR T NO. 2	Order Dtd. 2022-12- 15			(S ea t No - 9)
1 3 8	11695 4/202 2	17.12. 2022	WP (C) - 5923/ 2019	S.PATTANA IK	GEN ERA L		Order Dtd. 2019-03- 15Petition,Annexure,	WRIT BRANC H-7		(S ea t No - 5)
1 3 9	11695 5/202 2	17.12. 2022	ABLAP L- 15204 /2022	M.R. SAHOO	C.O .	COUR T NO. 2	Order Dtd. 2022-12- 15			(S ea t No - 5)
1 4 0	11695 6/202 2	17.12. 2022	CONTC - 7538/ 2022	PRATAP KUMAR GADTIA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12- 14			(S ea t No -)

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141	116957/2022	17.12.2022	CRLA-385/2017	S K BEHERA	GENERAL		Lower Court Record		CRIMINAL APPEAL	(Seat No - 2)
142	116958/2022	17.12.2022	CONTC - 7537/2022	SATYAJIT SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-12-14			(Seat No - 2)
143	116959/2022	17.12.2022	ABLAP L-15197/2022	P.K. MISHRA	C.O.	COURT NO. 2	Order Dtd. 2022-12-15			(Seat No - 2)
144	116960/2022	17.12.2022	CRLA-907/2019	S K BEHERA	GENERAL		Order Dtd. 2022-12-06			(Seat No - 2)
145	116961/2022	17.12.2022	CONTC - 7536/2022	SATYAJIT SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-12-14			(Seat No - 2)
146	116962/2022	17.12.2022	WP (C) - 18479/2022	M. R. SAHOO	C.O.	COURT NO. 6	Order Dtd. 2022-12-15			(Seat No - 2)
147	116963/2022	17.12.2022	CRLA-674/2017	S K BEHERA	GENERAL		Order Dtd. 2022-12-06			(Seat No - 2)
148	116964/2022	17.12.2022	WP (C) - 18485/2022	M. R. SAHOO	C.O.	COURT NO. 6	Order Dtd. 2022-12-15			(Seat No - 2)
149	116965/2022	17.12.2022	CRLA-549/2015	S K BEHERA	GENERAL		Order Dtd. 2022-12-05			(Seat No

										- 2)
1 5 0	11696 6/202 2	17.12. 2022	WP (C) - 18487 /2022	M. R. SAHOO	C.O .	COUR T NO. 6	Order Dtd. 2022-12- 15			(S ea t No - 2)
1 5 1	11696 7/202 2	17.12. 2022	ABLAP L- 15176 /2022	DILLIP SAMAL	C.O .	COUR T NO. 2	Order Dtd. 2022-12- 15			(S ea t No - 2)
1 5 2	11696 8/202 2	17.12. 2022	WP (C) - 34172 /2022	P. C. DAS	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12- 15			(S ea t No - 2)
1 5 3	11696 9/202 2	17.12. 2022	CRLA- 313/2 014	S K BEHERA	GEN ERA L		Order Dtd. 2022-12- 06			(S ea t No - 2)
1 5 4	11697 0/202 2	17.12. 2022	ABLAP L- 15178 /2022	T.R. DAS	C.O .	COUR T NO. 2	Order Dtd. 2022-12- 15			(S ea t No - 2)
1 5 5	11697 1/202 2	17.12. 2022	WP (C) - 33655 /2022	M. R. SAHOO	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12- 15			(S ea t No - 2)
1 5 6	11697 2/202 2	17.12. 2022	CRLA- 450/2 018	S K BEHERA	GEN ERA L		Order Dtd. 2022-12- 06			(S ea t No - 2)
1 5 7	11697 3/202 2	17.12. 2022	WPC (O A) - 2147/ 2013	M. R. SAHOO	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12- 15			(S ea t No - 2)
1 5 8	11697 4/202 2	17.12. 2022	JCRLA - 15/20	S K BEHERA	GEN ERA L		Order Dtd. 2022-12- 08			(S ea t

			12							No-2)
159	116975/2022	17.12.2022	CONTC-7568/2022	SWAPNA SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-12-14			(Seat No-2)
160	116976/2022	17.12.2022	JCRLR V-3/2003	R.K. PATRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-12-15			(Seat No-2)
161	116977/2022	17.12.2022	JCRLA-36/2012	S K BEHERA	GENERAL		Order Dtd. 2022-12-08			(Seat No-2)
162	116978/2022	17.12.2022	CONTC-7570/2022	RABI SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-12-14			(Seat No-2)
163	116979/2022	17.12.2022	JCRLA-40/2011	S K BEHERA	GENERAL		Order Dtd. 2022-12-08		CRIMINAL APPEAL	(Seat No-6)
164	116980/2022	17.12.2022	ABLAP L-13759/2022	M.R. SAHOO	C.O.	COURT NO. 2	Order Dtd. 2022-12-15			(Seat No-6)
165	116981/2022	17.12.2022	JCRLA-81/2011	S K BEHERA	GENERAL		Order Dtd. 2022-12-08			(Seat No-6)
166	116982/2022	17.12.2022	WP (C)-18468/2022	M. R. SAHOO	C.O.	COURT NO. 6	Order Dtd. 2022-12-15			(Seat No-6)
166	116983/2022	17.12.2022	ABLAP L-	T.R. DAS	C.O.	COURT	Order Dtd. 2022-12-15			(Seat No-6)

7	2		15190 /2022			NO. 2				t No - 6)
1 6 8	11698 4/202 2	17.12. 2022	JCRLA - 23/20 09	S K BEHERA	GEN ERA L			Order Dtd. 2022-11- 29		(S ea t No - 6)
1 6 9	11698 5/202 2	17.12. 2022	WP (C) - 18466 /2022	M. R. SAHOO	C.O .	COUR T NO. 6		Order Dtd. 2022-12- 15		(S ea t No - 6)
1 7 0	11698 6/202 2	17.12. 2022	JCRLA - 16/20 21	S K BEHERA	GEN ERA L			Order Dtd. 2022-11- 25		(S ea t No - 6)
1 7 1	11698 7/202 2	17.12. 2022	WP (C) - 18470 /2022	M. R. SAHOO	C.O .	COUR T NO. 6		Order Dtd. 2022-12- 15		(S ea t No - 6)
1 7 2	11698 8/202 2	17.12. 2022	JCRLA - 42/20 12	S K BEHERA	GEN ERA L			Order Dtd. 2022-11- 25		(S ea t No - 6)
1 7 3	11698 9/202 2	17.12. 2022	JCRLA - 34/20 07	S K BEHERA	GEN ERA L			Order Dtd. 2022-11- 28		(S ea t No - 6)
1 7 4	11699 0/202 2	17.12. 2022	JCRLA - 2/201 2	S K BEHERA	GEN ERA L			Judgement Dtd. 2022- 12-08		(S ea t No - 6)
1 7 5	11699 1/202 2	17.12. 2022	JCRLA - 1/201 2	S K BEHERA	GEN ERA L			Judgement Dtd. 2022- 11-02		(S ea t No - 6)
1	11699	17.12.	WP (C)	M. R.	C.O	COUR		Order Dtd. 2022-12-		(S

76	2/2022	2022	- 18472 /2022	SAHOO	.	T NO. 6	15			ea t No - 6)
177	11699 3/2022	17.12. 2022	ABLAP L- 15184 /2022	P.K. MOHANTY	C.O .	COUR T NO. 2	Order Dtd. 2022-12- 15		CRMIN AL MISC- 2 (BAI L-2)	(S ea t No - 11)
178	11699 4/2022	17.12. 2022	JCRLA - 3/201 1	S K BEHERA	GEN ERA L		Order Dtd. 2022-11- 25			(S ea t No - 11)
179	11699 5/2022	17.12. 2022	WP (C) - 18473 /2022	M. R. SAHOO	C.O .	COUR T NO. 6	Order Dtd. 2022-12- 15			(S ea t No - 11)
180	11699 6/2022	17.12. 2022	ABLAP L- 9245/ 2022	G. R. DAS	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12- 15			(S ea t No - 11)
181	11699 7/2022	17.12. 2022	JCRLA - 77/20 08	S K BEHERA	GEN ERA L		Order Dtd. 2022-11- 23			(S ea t No - 11)
182	11699 8/2022	17.12. 2022	ABLAP L- 15175 /2022	R.K. SAHU	C.O .	COUR T NO. 2	Order Dtd. 2022-12- 15		CRMIN AL MISC- 2 (BAI L-2)	(S ea t No - 11)
183	11699 9/2022	17.12. 2022	ABLAP L- 10782 /2022	G. R. DAS	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12- 15			(S ea t No - 11)

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184	11700 0/2022	17.12. 2022	GCRLA - 68/20 11	S K BEHERA	GEN ERA L		Order Dtd. 2022-12- 08			(S ea t No - 11)
185	11700 1/2022	17.12. 2022	ABLAP L- 15218 /2022	M.R. ROUTRAY	C.O .	COUR T NO. 2	Order Dtd. 2022-12- 15		CRIMI NAL MISC- 1 (BAI L-1)	(S ea t No - 3)
186	11700 2/2022	17.12. 2022	WP (C) - 4627/ 2018	NIRANJAN ROUT	C.O .	COUR T NO. 1	Order Dtd. 2022-12- 15			(S ea t No - 3)
187	11700 3/2022	17.12. 2022	WPC (O APC) - 213/2 018	A K SAHOO	GEN ERA L		Order Dtd. 2022-09- 09			(S ea t No - 3)
188	11700 4/2022	17.12. 2022	WP (C) - 4630/ 2018	NIRANJAN ROUT	C.O .	COUR T NO. 1	Order Dtd. 2022-12- 15			(S ea t No - 3)
189	11700 5/2022	17.12. 2022	ABLAP L- 15212 /2022	A.R. SETHY	C.O .	COUR T NO. 2	Order Dtd. 2022-12- 15		CRIMI NAL MISC- 1 (BAI L-1)	(S ea t No - 3)
190	11700 6/2022	17.12. 2022	WP (C) - 4630/ 2018	S. K. SAHOO	C.O .	COUR T NO. 1	Order Dtd. 2022-12- 15			(S ea t No - 3)
191	11700 7/2022	17.12. 2022	CRLMC - 1291/ 2021	G R PATRA	GEN ERA L		Order Dtd. 2022-07- 29		CRIMI NAL MISC- 3 (CRL .MIS)	(S ea t No - 3)
192	11700 8/2022	17.12. 2022	WP (C) - 33770	A. MOHANTY	C.O .	COUR T NO.	Order Dtd. 2022-12- 16			(S ea t

			/2022			3 OLD				No - 3)
1 9 3	11700 9/202 2	17.12. 2022	GA- 5/199 5	S K BEHERA	GEN ERA L		Order Dtd. 2022-12- 14			(S ea t No - 3)
1 9 4	11701 0/202 2	17.12. 2022	WP (C) - 4627/ 2018	S. K. BEHERA	C.O .	COUR T NO. 1	Order Dtd. 2022-12- 15			(S ea t No - 3)
1 9 5	11701 1/202 2	17.12. 2022	WP (C) - 33349 /2022	MANOJ KUMAR PANI	C.O .	COUR T NO. 20	Order Dtd. 2023-02- 14	WRIT BRANC H-7		(S ea t No - 15)
1 9 6	11701 2/202 2	17.12. 2022	RSA- 335/2 011	P C DAS	GEN ERA L		Judgement Dtd. 2022- 09- 26Petition,Annexure, Lower Court Record,			(S ea t No - 15)
1 9 7	11701 3/202 2	17.12. 2022	WP (C) - 4632/ 2018	NIRANJAN ROUT	C.O .	COUR T NO. 1	Order Dtd. 2022-12- 15			(S ea t No - 15)
1 9 8	11701 4/202 2	17.12. 2022	WP (C) - 4632/ 2018	S. K. BEHERA	C.O .	COUR T NO. 1	Order Dtd. 2022-12- 15			(S ea t No - 15)
1 9 9	11701 5/202 2	17.12. 2022	MACA- 1098/ 2016	P K DAS	GEN ERA L		Order Dtd. 2019-04- 12	MISC. APPEA L SEC.		(S ea t No - 1)
2 0 0	11701 6/202 2	17.12. 2022	WP (C) - 4633/ 2018	NIRANJAN ROUT	C.O .	COUR T NO. 1	Order Dtd. 2022-12- 15			(S ea t No - 1)

										-1)
201	117017/2022	17.12.2022	WP (C) - 4633/2018	S. K. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2022-12-15			(Seat No - 1)
202	117018/2022	17.12.2022	WP (C) - 4629/2018	NIRANJAN ROUT	C.O.	COURT NO. 1	Order Dtd. 2022-12-15			(Seat No - 1)
203	117019/2022	17.12.2022	WPC (OAC) - 3577/2014	A SUNDARAY	GENERAL			C C OF NOTE OF SUBMISSION		(Seat No - 1)
204	117020/2022	17.12.2022	WP (C) - 4629/2018	S. K. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2022-12-15			(Seat No - 1)
205	117021/2022	17.12.2022	WP (C) - 34157/2022	M. BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-12-16			(Seat No - 1)
206	117022/2022	17.12.2022	WP (C) - 21585/2014	P K ROUTRAY	GENERAL		Order Dtd. 2022-06-28			(Seat No - 1)
207	117023/2022	17.12.2022	BLAPL - 9639/2022	SESHADEV BISWAL	C.O.	COURT NO. 7	Order Dtd. 2022-12-15			(Seat No - 1)
208	117024/2022	17.12.2022	BLAPL - 7675/2022	PANKAJ KUMAR PANI	C.O.	COURT NO. 7	Order Dtd. 2022-12-15			(Seat No - 1)
209	117025/2022	17.12.2022	WP (C) - 17533	H K DASH	GENERAL		PetitionAnnexure, Entire Order,		WRIT BRANCH-3	(Seat No - 1)

			/2018							No - 28)
210	117026/2022	17.12.2022	WP (C) - 7713/2016	H K DASH	GENERAL		Order Dtd. 2016-06-30		WRIT BRANCH-6	(Seat No - 35)
211	117027/2022	17.12.2022	MACA-646/2016	S.K.SAHOO	C.O.	COURT NO. 2	Order Dtd. 2022-12-12			(Seat No - 35)
212	117028/2022	17.12.2022	WP (C) - 32412/2021	SHANKAR	GENERAL		Judgement Dtd. 2022-11-17	15/12/2022		(Seat No - 35)
213	117029/2022	17.12.2022	WP (C) - 33299/2022	KAMALAKANTA NATH	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-12-16			(Seat No - 35)
214	117030/2022	17.12.2022	WP (C) - 34402/2022	P B DAS	GENERAL		Order Dtd. 2022-12-14		WRIT BRANCH-4	(Seat No - 27)
215	117031/2022	17.12.2022	WP (C) - 33234/2022	B. K. PADHI	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-12-15			(Seat No - 27)
216	117032/2022	17.12.2022	WP (C) - 33299/2022	B.K.PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-12-16			(Seat No - 27)

217	117033/2022	17.12.2022	WP (C) - 33769/2022	A. MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-12-16			(Seat No - 27)
218	117034/2022	17.12.2022	WP (C) - 33758/2022	K. P. BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-12-16			(Seat No - 27)
219	117035/2022	17.12.2022	WP (C) - 21246/2022	S. K. BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-12-16			(Seat No - 27)
220	117036/2022	17.12.2022	WP (C) - 21246/2022	M. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-12-16			(Seat No - 27)
221	117037/2022	17.12.2022	WP (C) - 33764/2022	AMRESH MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-12-16			(Seat No - 27)
222	117038/2022	17.12.2022	WP (C) - 8410/2014	M. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-12-16			(Seat No - 27)
223	117039/2022	17.12.2022	WP (C) - 12170/2017	RAMESH CH. ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-12-16			(Seat No - 27)
224	117040/2022	17.12.2022	WP (C) - 18477/2022	M. R. SAHOO	C.O.	COURT NO. 6	Order Dtd. 2022-12-15			(Seat No - 27)

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2 2 5	11704 1/202 2	17.12. 2022	WP (C) - 18478 /2022	M. R. SAHOO	C.O .	COUR T NO. 6	Order Dtd. 2022-12- 15			(S ea t No - 27)
2 2 6	11704 2/202 2	17.12. 2022	WP (C) - 18475 /2022	M. R. SAHOO	C.O .	COUR T NO. 6	Order Dtd. 2022-12- 15			(S ea t No - 27)
2 2 7	11704 3/202 2	17.12. 2022	WP (C) - 18476 /2022	M. R. SAHOO	C.O .	COUR T NO. 6	Order Dtd. 2022-12- 15			(S ea t No - 27)
2 2 8	11704 4/202 2	17.12. 2022	CONTC - 7587/ 2022	SARAT DASH	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12- 14			(S ea t No - 27)
2 2 9	11704 5/202 2	17.12. 2022	BLAPL - 9561/ 2022	G R PATRA	GEN ERA L		Order Dtd. 2022-11- 22			(S ea t No - 27)
2 3 0	11704 6/202 2	17.12. 2022	CONTC - 7582/ 2022	SARAT DASH	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12- 14			(S ea t No - 27)
2 3 1	11704 7/202 2	17.12. 2022	CONTC - 7581/ 2022	SARAT DASH	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12- 14			(S ea t No - 27)
2	11704	17.12.	CONTC	SARAT	C.O	COUR	Order Dtd. 2022-12-			(S

3 2	8/202 2	2022	- 7594/ 2022	DASH	.	T NO. 3 OLD	14			ea t No - 27)
2 3 3	11704 9/202 2	17.12. 2022	CONTC - 7593/ 2022	SARAT DASH	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12- 14			(S ea t No - 27)
2 3 4	11705 0/202 2	17.12. 2022	CONTC - 7592/ 2022	SARAT DASH	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12- 14			(S ea t No - 27)
2 3 5	11705 1/202 2	17.12. 2022	CONTC - 7591/ 2022	SARAT DASH	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12- 14			(S ea t No - 27)
2 3 6	11705 2/202 2	17.12. 2022	CONTC - 7588/ 2022	SARAT DASH	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12- 14			(S ea t No - 27)
2 3 7	11705 3/202 2	17.12. 2022	CONTC - 5367/ 2020	K P BEHERA	C.O .	COUR T NO. 3	Order Dtd. 2022-12- 14			(S ea t No - 27)
2 3 8	11705 4/202 2	17.12. 2022	WP (C) - 33767 /2022	A. MOHANTY	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12- 16			(S ea t No - 27)
2 3 9	11705 5/202 2	17.12. 2022	WP (C) - 33766 /2022	A. MOHANTY	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12- 16			(S ea t No - 27)

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240	117056/2022	17.12.2022	ABLAP L-6634/2021	P K BARIK	C.O.	COURT NO. 7	Order Dtd. 2022-12-15			(Seat No - 27)
241	117057/2022	17.12.2022	WP (C) - 33765/2022	A. MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-12-16			(Seat No - 27)
242	117058/2022	17.12.2022	RSA-286/2003	M K PANI	C.O.	COURT NO. 7	Order Dtd. 2022-12-15		SECOND APPEAL	(Seat No - 2)
243	117059/2022	17.12.2022	ABLAP L-8964/2022	H.K. DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-12-16			(Seat No - 2)
244	117060/2022	17.12.2022	CONTC - 5145/2022	P K PANI	C.O.	COURT NO. 3	Order Dtd. 2022-12-14			(Seat No - 2)
245	117061/2022	17.12.2022	WP (C) - 29364/2022	SARADA NAYAK	C.O.	COURT NO. 3	Order Dtd. 2022-12-15			(Seat No - 2)
246	117062/2022	17.12.2022	ABLAP L-12230/2022	G. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-12-16			(Seat No - 2)
247	117063/2022	17.12.2022	WP (C) - 25911/2022	SARADA NAYAK	C.O.	COURT NO. 4	Order Dtd. 2022-12-15			(Seat No - 2)
2	11706	17.12.	CONTC	P.C. DAS	C.O.	COUR	Order Dtd. 2022-12-			(S

48	4/2022	2022	- 7668/ 2022		.	T NO. 2 OLD	16			ea t No - 2)
249	11706 5/2022	17.12. 2022	CONTC - 7682/ 2022	J.K. MISHRA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12- 16			(S ea t No - 2)
250	11706 6/2022	17.12. 2022	CONTC - 7683/ 2022	G. CH. JENA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12- 16			(S ea t No - 2)
251	11706 7/2022	17.12. 2022	CRP- 7/202 1	J.D. MUDULI	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12- 15			(S ea t No - 2)
252	11706 8/2022	17.12. 2022	WP (C) - 34110 /2022	P.K. SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12- 16			(S ea t No - 2)
253	11706 9/2022	17.12. 2022	WP (C) - 26003 /2022	SARADA NAYAK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12- 15			(S ea t No - 2)
254	11707 0/2022	17.12. 2022	WP (C) - 28931 /2022	SARADA NAYAK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12- 15			(S ea t No - 2)
255	11707 1/2022	17.12. 2022	WP (C) - 34671 /2022	MANAS PATI	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12- 16			(S ea t No - 2)
256	11707 2/2022	17.12. 2022	WP (C) - 33493 /2022	MANAS PATI	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12- 16			(S ea t No - 2)

257	117073/2022	17.12.2022	WP (C) - 33705/2022	B K LENKA	C.O.	COURT NO. 3	Order Dtd. 2022-12-15	WRIT BRANCH (DIVISION BENCH -2)	(Seat No - 109)
258	117074/2022	17.12.2022	WP (C) - 33703/2022	B K LENKA	C.O.	COURT NO. 3	Order Dtd. 2022-12-15	WRIT BRANCH (DIVISION BENCH -2)	(Seat No - 109)
259	117075/2022	17.12.2022	WP (C) - 9797/2019	JHILU SAHU	C.O.	COURT NO. 3	Order Dtd. 2022-12-15		(Seat No - 109)
260	117076/2022	17.12.2022	WP (C) - 20906/2022	SUMANTA DAS	GENERAL		Order Dtd. 2022-10-17		(Seat No - 109)
261	117077/2022	17.12.2022	WP (C) - 26005/2022	S.NAYAK	C.O.		Order Dtd. 2022-12-15		(Seat No - 109)
262	117078/2022	17.12.2022	BLAPL - 11155/2022	A.T.NAYAK	C.O.	COURT NO. 17	Order Dtd. 2022-12-15		(Seat No - 109)
263	117079/2022	17.12.2022	WP (C) - 33743/2022	P.N. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-12-14		(Seat No - 109)
264	117080/2022	17.12.2022	BLAPL - 11155/2022	B.K.DAS	C.O.	COURT NO. 17	Order Dtd. 2022-12-15		(Seat No - 109)

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2 6 5	11708 1/202 2	17.12. 2022	WP (C) - 33396 /2022	JANMEJAYA DASH	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12- 16		WRIT BRANC H-7	(S ea t No - 15)
2 6 6	11708 2/202 2	17.12. 2022	WP (C) - 28921 /2022	S.NAYAK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12- 15			(S ea t No - 15)
2 6 7	11708 3/202 2	17.12. 2022	WP (C) - 33940 /2022	A.K. DAS	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12- 16			(S ea t No - 15)
2 6 8	11708 4/202 2	17.12. 2022	WP (C) - 33482 /2022	BALARAM SINGH	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12- 16			(S ea t No - 15)
2 6 9	11708 5/202 2	17.12. 2022	WP (C) - 28929 /2022	S.NAYAK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12- 15			(S ea t No - 15)
2 7 0	11708 6/202 2	17.12. 2022	WP (C) - 28932 /2022	S.NAYAK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12- 15			(S ea t No - 15)
2 7 1	11708 7/202 2	17.12. 2022	WP (C) - 33483 /2022	BALARAM SINGH	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12- 16			(S ea t No - 15)
2	11708	17.12.	WP (C)	BALARAM	C.O	COUR	Order Dtd. 2022-12-			(S

7 2	8/202 2	2022	- 33484 /2022	SINGH	.	T NO. 2 OLD	16			ea t No - 15)
2 7 3	11708 9/202 2	17.12. 2022	WP (C) - 33485 /2022	BALARAM SINGH	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12- 16			(S ea t No - 15)
2 7 4	11709 0/202 2	17.12. 2022	WP (C) - 33486 /2022	BALARAM SINGH	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12- 16			(S ea t No - 15)
2 7 5	11709 1/202 2	17.12. 2022	WP (C) - 12042 /2022	P.K. MAHALA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12- 15			(S ea t No - 15)
2 7 6	11709 2/202 2	17.12. 2022	WP (C) - 34406 /2021	SATYARANJ AN PANI	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12- 13			(S ea t No - 15)
2 7 7	11709 3/202 2	17.12. 2022	WP (C) - 34357 /2021	S.R. PANI	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12- 13			(S ea t No - 15)
2 7 8	11709 4/202 2	17.12. 2022	WP (C) - 34407 /2021	S.R. PANI	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12- 13			(S ea t No - 15)
2 7 9	11709 5/202 2	17.12. 2022	WP (C) - 6361/ 2010	S BISWAL	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12- 15			(S ea t No - 15)

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280	117096/2022	17.12.2022	WP (C) - 33487/2022	BALARAM SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-12-16			(Seat No - 15)
281	117097/2022	17.12.2022	WP (C) - 5318/2009	NIRANJAN SAHOO	C.O.	COURT NO. 22	Order Dtd. 2022-12-13			(Seat No - 15)
282	117098/2022	17.12.2022	WP (C) - 33488/2022	BALARAM SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-12-16			(Seat No - 15)
283	117099/2022	17.12.2022	WP (C) - 5318/2009	M K MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2022-12-13			(Seat No - 15)
284	117100/2022	17.12.2022	WP (C) - 33818/2022	M.M. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-12-16		WRIT BRANC H-6	(Seat No - 24)
285	117101/2022	17.12.2022	BLAPL - 9681/2022	S K MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2022-12-16			(Seat No - 24)
286	117102/2022	17.12.2022	BLAPL - 11021/2022	J. PRADHAN	C.O.	COURT NO. 7	Order Dtd. 2022-12-15			(Seat No - 24)
288	117103/2022	17.12.2022	WP (C) -	A K MISHRA	GENERA		Order Dtd. 2022-08-02			(Seat

7	2		17920 /2022		L					t No - 24)
2 8 8	11710 4/202 2	17.12. 2022	WP (C) - 9170/ 2015	P.K.PATRI	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-12- 15			(S ea t No - 24)
2 8 9	11710 5/202 2	17.12. 2022	WP (C) - 34404 /2022	L.D.SAHOO -A	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12- 16			(S ea t No - 24)
2 9 0	11710 6/202 2	17.12. 2022	BLAPL - 9573/ 2022	G R DAS	C.O .	COUR T NO. 17	Order Dtd. 2022-12- 16			(S ea t No - 24)
2 9 1	11710 7/202 2	17.12. 2022	WP (C) - 21432 /2022	P.R.SWAIN	C.O .	COUR T NO. 1	Order Dtd. 2022-12- 15		WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 4)
2 9 2	11710 8/202 2	17.12. 2022	WP (C) - 33207 /2022	CHEERA RANJAN SATAPATHY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12- 15			(S ea t No - 10 4)
2 9 3	11710 9/202 2	17.12. 2022	BLAPL - 9573/ 2022	PRASANJIT BEHERA	C.O .	COUR T NO. 17	Order Dtd. 2022-12- 16			(S ea t No - 10 4)
2 9 4	11711 0/202 2	17.12. 2022	WP (C) - 31284 /2022	B. MOHANTY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12- 16			(S ea t No - 10

										4)
295	11711 1/2022	17.12. 2022	BLAPL - 10947 /2022	GANESH SAHOO	C.O .	COUR T NO. 17	Order Dtd. 2022-12- 15			(S ea t No - 10 4)
296	11711 2/2022	17.12. 2022	BLAPL - 11128 /2021	S.D.	C.O .	COUR T NO. 5	Order Dtd. 2022-12- 15			(S ea t No - 10 4)
297	11711 3/2022	17.12. 2022	WP (C) - 9171/ 2022	S.M.DHAL	C.O .	COUR T NO. 3	Order Dtd. 2022-12- 16			(S ea t No - 10 4)
298	11711 4/2022	17.12. 2022	BLAPL - 9895/ 2022	J PRADHAN	C.O .	COUR T NO. 17	Order Dtd. 2022-12- 16			(S ea t No - 10 4)
299	11711 5/2022	17.12. 2022	BLAPL - 9049/ 2022	GYANA RANJAN PATRA	C.O .	COUR T NO. 5	Order Dtd. 2022-12- 15			(S ea t No - 10 4)
300	11711 6/2022	17.12. 2022	BLAPL - 11195 /2022	J PRADHAN	C.O .	COUR T NO. 17	Order Dtd. 2022-12- 16			(S ea t No - 10 4)
301	11711 7/2022	17.12. 2022	WP (C) - 17569 /2022	P.K.SWAIN	C.O .	COUR T NO. 3	Order Dtd. 2022-12- 16			(S ea t No - 10 4)
302	11711 8/2022	17.12. 2022	BLAPL - 2339/ 2022	L. MOHANTY	C.O .	COUR T NO.	Order Dtd. 2022-12- 15			(S ea t

			2022			5				No-104)
303	117119/2022	17.12.2022	ABLAP L-6486/2022	J.P. KAR	C.O.	COURT NO. 5	Order Dtd. 2022-12-15			(Seat No-104)
304	117120/2022	17.12.2022	BLAPL -11192/2022	J J PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2022-12-16			(Seat No-104)
305	117121/2022	17.12.2022	BLAPL -11189/2022	S SAMAL	C.O.	COURT NO. 17	Order Dtd. 2022-12-16			(Seat No-104)
306	117122/2022	17.12.2022	WP (C) -3375/2019	R.K.SAHU	C.O.	COURT NO. 3	Order Dtd. 2022-12-16		WRIT BRANCH (DIVISION BENCH)	(Seat No-102)
307	117123/2022	17.12.2022	BLAPL -11186/2022	M K MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2022-12-16			(Seat No-102)
308	117124/2022	17.12.2022	WP (C) -34123/2022	P.K.LENKA	C.O.	COURT NO. 3	Order Dtd. 2022-12-16		WRIT BRANCH (DIVISION BENCH -2)	(Seat No-113)
309	117125/2022	17.12.2022	BLAPL -10072/2022	BIKRAM BEHERA	C.O.	COURT NO. 17	Order Dtd. 2022-12-16		CRMINAL MISC-2 (BAIL-2)	(Seat No-7)
3	11712	17.12.	BLAPL	KSHITISH	C.O.	COUR	Order Dtd. 2022-12-			(S

10	6/2022	2022	- 7753/ 2022		.	T NO. 17	16			ea t No - 7)
311	11712 7/2022	17.12. 2022	WP (C) - 34123 /2022	K.N.SAHOO	C.O .	COUR T NO. 3	Order Dtd. 2022-12- 16		WRIT BRANC H (DIVI SION BENCH -2)	(S ea t No - 11 3)
312	11712 8/2022	17.12. 2022	BLAPL - 11164 /2022	M R SAHOO	C.O .	COUR T NO. 17	Order Dtd. 2022-12- 15			(S ea t No - 11 3)
313	11712 9/2022	17.12. 2022	BLAPL - 11161 /2022	RAHUL SETHI	C.O .	COUR T NO. 17	Order Dtd. 2022-12- 15			(S ea t No - 11 3)
314	11713 0/2022	17.12. 2022	WP (C) - 3166/ 2022	GANGA SAGAR	GEN ERA L		Order Dtd. 2022-02- 09			(S ea t No - 11 3)
315	11713 1/2022	17.12. 2022	WP (C) - 33777 /2022	S.N.JENA	C.O .	COUR T NO. 3	Order Dtd. 2022-12- 16			(S ea t No - 11 3)
316	11713 2/2022	17.12. 2022	BLAPL - 10460 /2022	D K NAIK	C.O .	COUR T NO. 17	Order Dtd. 2022-12- 15			(S ea t No - 11 3)
317	11713 3/2022	17.12. 2022	BLAPL - 10455 /2022	M R SAHOO	C.O .	COUR T NO. 17	Order Dtd. 2022-12- 15			(S ea t No - 11

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318	117134/2022	17.12.2022	WP (C) - 33777 /2022	M.DAS	C.O.	COURT NO. 3	Order Dtd. 2022-12-16			(Seat No - 113)
319	117135/2022	17.12.2022	BLAPL - 10440 /2022	P K MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2022-12-15			(Seat No - 113)
320	117136/2022	17.12.2022	WP (C) - 34649 /2022	P K MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-12-16			(Seat No - 113)
321	117137/2022	17.12.2022	CONTC - 4441/ 2022	M/S.LAKSM IDHAR KABI, A.K.KAR	C.O.	COURT NO. 3	Order Dtd. 2022-12-14			(Seat No - 113)
322	117138/2022	17.12.2022	WP (C) - 34649 /2022	P K DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-12-16			(Seat No - 113)
323	117139/2022	17.12.2022	WP (C) - 32887 /2022	R C MALLA	C.O.	COURT NO. 20	Order Dtd. 2022-12-15			(Seat No - 113)
324	117140/2022	17.12.2022	BLAPL - 10431 /2022	R K MALLICK	C.O.	COURT NO. 17	Order Dtd. 2022-12-15			(Seat No - 113)
325	117141/2022	17.12.2022	WP (C) - 34221	M.K.PANI	C.O.	COURT NO.	Order Dtd. 2022-12-16			(Seat No - 113)

			/2022			20				No-113)
326	117142/2022	17.12.2022	BLAPL-9998/2022	P K PANI	C.O.	COURT NO. 17	Order Dtd. 2022-12-15		CRMINAL MISC-2 (BAIL-2)	(Seat No-8)
327	117143/2022	17.12.2022	WP (C) - 34673/2022	M. R. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-12-16			(Seat No-8)
328	117144/2022	17.12.2022	WP (C) - 34222/2022	M.K. PANI	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-12-16			(Seat No-8)
329	117145/2022	17.12.2022	CRLRE V-407/2022	B.K. ROUTRAY	C.O.	COURT NO. 5	Order Dtd. 2022-12-15			(Seat No-8)
330	117146/2022	17.12.2022	WP (C) - 33302/2022	S.P. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-12-16			(Seat No-8)
331	117147/2022	17.12.2022	BLAPL-9986/2022	J R DAS	C.O.	COURT NO. 17	Order Dtd. 2022-12-15		CRMINAL MISC-2 (BAIL-2)	(Seat No-8)
332	117148/2022	17.12.2022	BLAPL-9101/2022	ASHOK KUMAR SWAIN (1)	C.O.	COURT NO. 17	Order Dtd. 2022-12-15			(Seat No-8)
333	117149/2022	17.12.2022	CRLRE V-407/2022	RAMAKANTA BHOI	C.O.	COURT NO. 5	Order Dtd. 2022-12-15			(Seat No-8)
3	11715	17.12.	WP (C)	RAMAKANT	C.O.	COUR	Order Dtd. 2022-12-			(S

34	0/2022	2022	- 33876 /2022	MOHANTY	.	T NO. 3 OLD	16			ea t No - 8)
335	11715 1/2022	17.12. 2022	WP (C) - 33884 /2022	BISWAJIT DAS	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12-16			(S ea t No - 8)
336	11715 2/2022	17.12. 2022	WP (C) - 34185 /2022	ATMAJIT MANMITH DAS	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12-16			(S ea t No - 8)
337	11715 3/2022	17.12. 2022	CRLA- 1015/ 2022	M.K. MALLICK	C.O .	COUR T NO. 11	Order Dtd. 2022-12-16			(S ea t No - 8)
338	11715 4/2022	17.12. 2022	WP (C) - 33980 /2022	M. R. SAHOO	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12-16			(S ea t No - 8)
339	11715 5/2022	17.12. 2022	CRLA- 939/2 022	BALARAM SINGH	C.O .	COUR T NO. 11	Order Dtd. 2022-12-15			(S ea t No - 8)
340	11715 6/2022	17.12. 2022	BLAPL - 8465/ 2022	B S SWAIN	C.O .	COUR T NO. 17	Order Dtd. 2022-12-15			(S ea t No - 8)
341	11715 7/2022	17.12. 2022	CMP- 1179/ 2022	RAHUL SETHI	C.O .	COUR T NO. 20	Order Dtd. 2022-12-15			(S ea t No - 8)
342	11715 8/2022	17.12. 2022	WP (C) - 29324 /2022	S.MOHARAN A	C.O .	COUR T NO. 20	Order Dtd. 2022-12-16			(S ea t No - 8)

343	117159/2022	17.12.2022	BLAPL - 6507/2022	SANTOSH KUMAR MAHANTY	C.O .	COURT NO. 17	Order Dtd. 2022-12-16			(Seat No - 8)
344	117160/2022	17.12.2022	BLAPL - 8081/2022	PRASANJIT BEHERA	C.O .	COURT NO. 17	Order Dtd. 2022-12-15			(Seat No - 8)
345	117161/2022	17.12.2022	WP (C) - 34672/2022	MANAS PATI	C.O .	COURT NO. 3 OLD	Order Dtd. 2022-12-16			(Seat No - 8)
346	117162/2022	17.12.2022	BLAPL - 7570/2022	ARUNDHATI SAHU	C.O .	COURT NO. 17	Order Dtd. 2022-12-15			(Seat No - 8)
347	117163/2022	17.12.2022	BLAPL - 240/2022	H.K. PATRA	C.O .	COURT NO. 11	Order Dtd. 2022-12-16			(Seat No - 8)
348	117164/2022	17.12.2022	WP (C) - 34675/2022	MANORANJAN NAYAK	C.O .	COURT NO. 3 OLD	Order Dtd. 2022-12-16			(Seat No - 8)
349	117165/2022	17.12.2022	WP (C) - 29324/2022	A.T.NAYAK	C.O .	COURT NO. 20	Order Dtd. 2022-12-16			(Seat No - 8)
350	117166/2022	17.12.2022	WP (C) - 34598/2022	D K BAL	C.O .	COURT NO. 3 OLD	Order Dtd. 2022-12-16			(Seat No - 8)
351	117167/2022	17.12.2022	BLAPL - 238/2022	H.K. PATRA	C.O .	COURT NO. 11	Order Dtd. 2022-12-16			(Seat No - 8)

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352	117168/2022	17.12.2022	WP (C) - 33982/2022	M. R. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-12-16			(Seat No - 8)
353	117169/2022	17.12.2022	WP (C) - 34649/2022	P C DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-12-16			(Seat No - 8)
354	117170/2022	17.12.2022	CRLMP - 1251/2022	ABINASH SUNDARAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-12-16			(Seat No - 8)
355	117171/2022	17.12.2022	WP (C) - 33716/2022	SOURAV CHANDRA DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-12-16			(Seat No - 8)
356	117172/2022	17.12.2022	WP (C) - 34595/2022	D K BAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-12-16			(Seat No - 8)
357	117173/2022	17.12.2022	WP (C) - 33717/2022	SOURAV CH. DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-12-16			(Seat No - 8)
358	117174/2022	17.12.2022	CRLRE V- 598/2022	R.C. MOHARANA	C.O.	COURT NO. 11	Order Dtd. 2022-12-16			(Seat No - 8)
359	117175/2022	17.12.2022	WP (C) - 34591/2022	D K BAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-12-16			(Seat No - 8)
360	117176/2022	17.12.2022	CRLRE V- 586/2022	S. BISWAL	C.O.	COURT NO. 11	Order Dtd. 2022-12-16			(Seat No - 8)

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3 6 1	11717 7/202 2	17.12. 2022	CRLMC - 3459/ 2022	S. K. BISWAL	C.O .	COUR T NO. 12	Order Dtd. 2023-01- 24			(S ea t No - 8)
3 6 2	11717 8/202 2	17.12. 2022	CRLRE V- 578/2 022	G.R. PATRA	C.O .	COUR T NO. 11	Order Dtd. 2022-12- 16			(S ea t No - 8)
3 6 3	11717 9/202 2	17.12. 2022	WP (C) - 34223 /2022	MANOJ KUMAR PANI	C.O .	COUR T NO. 11	Order Dtd. 2022-12- 16			(S ea t No - 8)
3 6 4	11718 0/202 2	17.12. 2022	RSA- 248/2 003	J P KAR	C.O .	COUR T NO. 20	Order Dtd. 2022-12- 15			(S ea t No - 8)
3 6 5	11718 1/202 2	17.12. 2022	CRLMC - 2466/ 2022	DILLIP KUMAR MALLICK	C.O .	COUR T NO. 12	Order Dtd. 2023-01- 12	CRIMI NAL MISC- 3 (CRL .MIS)		(S ea t No - 4)
3 6 6	11718 2/202 2	17.12. 2022	RPFAM - 170/2 022	J. PRADHAN	C.O .	COUR T NO. 20	Order Dtd. 2022-12- 16			(S ea t No - 4)
3 6 7	11718 3/202 2	17.12. 2022	CRLA- 549/2 015	JANMEJAYA PARIDA	C.O .	COUR T NO. 5	Order Dtd. 2022-12- 05			(S ea t No - 4)
3 6 8	11718 4/202 2	17.12. 2022	RPFAM - 206/2 016	SUVENDU BARIK	C.O .	COUR T NO. 1	Order Dtd. 2022-12- 16			(S ea t No - 4)
3 6 9	11718 5/202 2	17.12. 2022	CRLMC - 187/2	MANOJ KUMAR PANI	C.O .	COUR T NO.	Order Dtd. 2023-01- 18	CRIMI NAL MISC-		(S ea t

			022			11			3 (CRL .MIS)	No - 5)
370	117186/2022	17.12.2022	RPFAM - 233/2016	K.K.NATH	C.O .	COURT NO. 22	Order Dtd. 2022-12-16			(Seat No - 5)
371	117187/2022	17.12.2022	CRLMC - 2220/2022	SAILENDRA BISWAL	C.O .	COURT NO. 12	Order Dtd. 2023-01-18		CRIMINAL MISC-3 (CRL .MIS)	(Seat No - 2)
372	117188/2022	17.12.2022	RPFAM - 206/2016	B BEHERA	C.O .	COURT NO. 1	Order Dtd. 2022-12-16			(Seat No - 2)
373	117189/2022	17.12.2022	CRLMC - 3299/2022	MANAS RANJAN SAHOO	C.O .	COURT NO. 12	Order Dtd. 2022-12-14			(Seat No - 2)
374	117190/2022	17.12.2022	CONTC - 3164/2022	N K SEN	C.O .	COURT NO. 20	Order Dtd. 2022-12-15			(Seat No - 2)
375	117191/2022	17.12.2022	CRLMC - 3141/2022	L. N. RAYATSINGH	C.O .	COURT NO. 12	Order Dtd. 2022-12-14			(Seat No - 2)
376	117192/2022	17.12.2022	CRLMC - 165/2018	A. MOHANTY	C.O .	COURT NO. 12	Order Dtd. 2022-12-14			(Seat No - 2)
377	117193/2022	17.12.2022	CRLMC - 2184/2019	A. MOHANTY	C.O .	DR (J)	Order Dtd. 2023-01-24		CRIMINAL MISC-3 (CRL .MIS)	(Seat No - 5)
377	117194/2022	17.12.2022	WP (C) -	B.N. SATAPATHY	C.O .	DR (J)	Order Dtd. 2022-12-14		WRIT BRANC	(Seat No - 5)

8	2		14551/2005					H-1	t No - 1)
3 7 9	11719 5/202 2	17.12. 2022	CMP- 961/2 022	J BEHERA	C.O .	COUR T NO. 20	Order Dtd. 2022-12- 15		(S ea t No - 1)
3 8 0	11719 6/202 2	17.12. 2022	CRLMC - 2868/ 2022	SAILENDRA BISWAL	C.O .	COUR T NO. 12	Order Dtd. 2022-12- 14		(S ea t No - 1)
3 8 1	11719 7/202 2	17.12. 2022	CONTC - 6753/ 2022	TATHAGAT SAHOO	C.O .	COUR T NO. 22	Order Dtd. 2022-12- 14		(S ea t No - 1)
3 8 2	11719 8/202 2	17.12. 2022	CRLMC - 1100/ 2022	BIRENDRA KUMAR PARDHI	C.O .	COUR T NO. 12	Order Dtd. 2022-12- 14		(S ea t No - 1)
3 8 3	11719 9/202 2	17.12. 2022	CMP- 200/2 022	G.SUNDARA	C.O .	COUR T NO. 22	Order Dtd. 2022-12- 15		(S ea t No - 1)
3 8 4	11720 0/202 2	17.12. 2022	CRLMC - 957/2 022	CHEERA RANJAN SATAPATHY	C.O .	COUR T NO. 12	Order Dtd. 2022-12- 14		(S ea t No - 1)
3 8 5	11720 1/202 2	17.12. 2022	CONTC - 6753/ 2022	SURENDRA DAS	C.O .	COUR T NO. 22	Order Dtd. 2022-12- 14		(S ea t No - 1)
3 8 6	11720 2/202 2	17.12. 2022	CRLMC - 3494/ 2022	PARTHA SARATHI DAS	C.O .	COUR T NO. 12	Order Dtd. 2022-12- 14		(S ea t No - 1)
3	11720	17.12.	CONTC	K.K. NATH	C.O	COUR	Order Dtd. 2022-12-	CONTE	(S

87	3/2022	2022	-7308/2022		.	T NO. 22	16		MPT	ea t No - 1)
388	117204/2022	17.12.2022	CRLMC-576/2022	JYOTI PRAKASH KAR	C.O.	COURT NO. 23	Order Dtd. 2022-12-14			(S ea t No - 1)
389	117205/2022	17.12.2022	CONTC-6329/2022	H.S. DEO	C.O.	COURT NO. 23	Order Dtd. 2022-12-16			(S ea t No - 1)
390	117206/2022	17.12.2022	CRLMC-3743/2022	G. R. DAS	C.O.	COURT NO. 12	Order Dtd. 2022-12-14			(S ea t No - 1)
391	117207/2022	17.12.2022	CONTC-6330/2022	H.S. DEO	C.O.	COURT NO. 12	Order Dtd. 2022-12-16			(S ea t No - 1)
392	117208/2022	17.12.2022	CRLMC-3530/2022	A. MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2023-01-24			(S ea t No - 1)
393	117209/2022	17.12.2022	CMPAT-25/2001	B K BEHERA	C.O.	COURT NO. 1	Order Dtd. 2022-12-16		CIVIL REVISION	(S ea t No - 3)
394	117210/2022	17.12.2022	CONTC-6328/2022	H.S. DEO	C.O.	COURT NO. 22	Order Dtd. 2022-12-16			(S ea t No - 3)
395	117211/2022	17.12.2022	CRLMC-3765/2022	PRASANJIT BEHERA	C.O.	COURT NO. 12	Order Dtd. 2022-12-14			(S ea t No - 3)

396	117212/2022	17.12.2022	CMPAT - 25/2001	G S MOHANTY	C.O .	COURT NO. 1	Order Dtd. 2022-12-16		CIVIL REVISION	(Seat No - 3)
397	117213/2022	17.12.2022	CMAPL - 196/2022	BISWAJIT DAS	C.O .	COURT NO. 22	Order Dtd. 2022-12-16			(Seat No - 3)
398	117214/2022	17.12.2022	CRLMC - 3223/2022	BIJAY KUMAR BEHERA	C.O .	COURT NO. 12	Order Dtd. 2022-12-13			(Seat No - 3)
399	117215/2022	17.12.2022	CRLMC - 2291/2022	SURESH CH. SUNDARA	C.O .	COURT NO. 12	Order Dtd. 9999-12-31		CRIMINAL MISC-3 (CRL.MIS)	(Seat No - 2)
400	117216/2022	17.12.2022	OJC-4934/2001	SANGRAM DAS	C.O .	COURT NO. 22	Order Dtd. 2022-12-12			(Seat No - 2)
401	117217/2022	17.12.2022	OJC-4934/2001	R.K. BARIK	C.O .	COURT NO. 22	Order Dtd. 2022-12-12			(Seat No - 2)
402	117218/2022	17.12.2022	CRLMC - 1386/2016	MANTU BISWAL	C.O .	COURT NO. 24	Order Dtd. 2022-12-08			(Seat No - 2)
403	117219/2022	17.12.2022	WP (C) - 10031/2010	BIKRAM BEHERA	C.O .	COURT NO. 24	Order Dtd. 2022-12-16			(Seat No - 2)
404	117220/2022	17.12.2022	CRLMC - 1868/2022	R. K. MALLICK	C.O .	COURT NO. 12	Order Dtd. 2022-11-24		CRIMINAL MISC-3 (CRL.MIS)	(Seat No -)

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4 0 5	11722 1/202 2	17.12. 2022	WP (C) - 10035 /2010	BIKRAM BEHERA	C.O .	COUR T NO. 12	Order Dtd. 2022-12- 16			(S ea t No - 5)
4 0 6	11722 2/202 2	17.12. 2022	CRLMC - 1789/ 2022	HARIHAR SUNDARA	C.O .	COUR T NO. 12	Order Dtd. 2022-12- 13			(S ea t No - 5)
4 0 7	11722 3/202 2	17.12. 2022	CRLMC - 2295/ 2022	T. N. CHOUDHURY	C.O .	COUR T NO. 12	Order Dtd. 2023-01- 19		CRIMI NAL MISC- 3 (CRL .MIS)	(S ea t No - 2)
4 0 8	11722 4/202 2	17.12. 2022	WP (C) - 8397/ 2022	UMAKANTA CHHOTRAY	C.O .	COUR T NO. 6	Order Dtd. 2022-12- 16			(S ea t No - 2)
4 0 9	11722 5/202 2	17.12. 2022	WP (C) - 10034 /2010	BIKRAM BEHERA	C.O .	COUR T NO. 6	Order Dtd. 2022-12- 16			(S ea t No - 2)
4 1 0	11722 6/202 2	17.12. 2022	WP (C) - 9205/ 2010	S.P. SAHOO	C.O .	COUR T NO. 6	Order Dtd. 2022-12- 16			(S ea t No - 2)
4 1 1	11722 7/202 2	17.12. 2022	WP (C) - 9114/ 2010	S.K. BEHERA	C.O .	COUR T NO. 6	Order Dtd. 2022-12- 16			(S ea t No - 2)
4 1 2	11722 8/202 2	17.12. 2022	WP (C) - 34403 /2022	ASHISH KUMAR NAYAK	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12- 16			(S ea t No - 2)
4 1 3	11722 9/202 2	17.12. 2022	WP (C) - 34225 /2022	MANOJ KUMAR PANI	C.O .	COUR T NO. 3	Order Dtd. 2022-12- 16			(S ea t No

						OLD				- 2)
4 1 4	11723 0/202 2	17.12. 2022	WP (C) - 34227 /2022	MANOJ KUMAR PANI	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12- 16			(S ea t No - 2)
4 1 5	11723 1/202 2	17.12. 2022	WP (C) - 5282/ 2010	H.N. MOHAPATRA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12- 15			(S ea t No - 2)
4 1 6	11723 2/202 2	17.12. 2022	WP (C) - 34229 /2022	MANOJ KUMAR PANI	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12- 16			(S ea t No - 2)
4 1 7	11723 3/202 2	17.12. 2022	WP (C) - 34674 /2022	M. R. NAYAK	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12- 16			(S ea t No - 2)
4 1 8	11723 4/202 2	17.12. 2022	WP (C) - 5279/ 2010	H.N. MOHAPATRA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12- 15			(S ea t No - 2)
4 1 9	11723 5/202 2	17.12. 2022	WP (C) - 5281/ 2010	H.N. MOHAPATRA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12- 15			(S ea t No - 2)
4 2 0	11723 6/202 2	17.12. 2022	WP (C) - 5278/ 2010	H.N. MOHAPATRA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12- 15			(S ea t No - 2)
4 2 1	11723 7/202 2	17.12. 2022	WP (C) - 33200 /2022	D. BISWAL	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12- 16			(S ea t No - 2)
4 2 2	11723 8/202 2	17.12. 2022	WP (C) - 10542	D. NAYAK	C.O .	COUR T NO.	Order Dtd. 2022-12- 15			(S ea t

			/2006			22				No - 2)
4 2 3	11723 9/202 2	17.12. 2022	WP (C) - 33197 /2022	D. BISWAL	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12- 16			(S ea t No - 2)
4 2 4	11724 0/202 2	17.12. 2022	WP (C) - 33902 /2022	A. ROUTRAY	C.O .	COUR T NO. 22	Order Dtd. 2022-12- 16			(S ea t No - 2)
4 2 5	11724 1/202 2	17.12. 2022	WP (C) - 33902 /2022	B.K. ROUTRAY	C.O .	COUR T NO. 22	Order Dtd. 2022-12- 16			(S ea t No - 2)
4 2 6	11724 2/202 2	17.12. 2022	CONTC - 7584/ 2022	SARAT DASH	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12- 14			(S ea t No - 2)
4 2 7	11724 3/202 2	17.12. 2022	WP (C) - 33308 /2022	R.K. MOHANTY	C.O .	COUR T NO. 22	Order Dtd. 2022-12- 16			(S ea t No - 2)
4 2 8	11724 4/202 2	17.12. 2022	WP (C) - 31143 /2022	S.N. PATNAIK	C.O .	COUR T NO. 22	Order Dtd. 2022-12- 16	WRIT BRANC H-6		(S ea t No - 26)
4 2 9	11724 5/202 2	17.12. 2022	WP (C) - 9783/ 2010	R.K. MOHAPATRA	C.O .	COUR T NO. 1	Order Dtd. 2022-12- 16			(S ea t No - 26)
4 3 0	11724 6/202 2	17.12. 2022	WP (C) - 9369/ 2010	P.K. SWAIN	C.O .	COUR T NO. 1	Order Dtd. 2022-12- 16			(S ea t No - 26)

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4 3 1	11724 7/202 2	17.12. 2022	COPET - 23/20 03	J.C. BARAL	C.O .	COUR T NO. 1	Order Dtd. 2022-12- 16		CIVIL REVIS ION	(S ea t No - 3)
4 3 2	11724 8/202 2	17.12. 2022	CONTC - 198/2 022	M. R. SAHOO	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12- 16			(S ea t No - 3)
4 3 3	11724 9/202 2	17.12. 2022	CONTC - 6765/ 2022	ASHISH KUMAR NAYAK	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12- 16			(S ea t No - 3)
4 3 4	11725 0/202 2	17.12. 2022	WP (C) - 34447 /2022	GYANENDRA CHANDRA SWAIN	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12- 16			(S ea t No - 3)
4 3 5	11725 1/202 2	17.12. 2022	WP (C) - 34118 /2022	SUBASH CH PANI	C.O .	COUR T NO. 20	Order Dtd. 2022-12- 16			(S ea t No - 3)
4 3 6	11725 2/202 2	17.12. 2022	WP (C) - 34121 /2022	SUBASH CH PANI	C.O .	COUR T NO. 20	Order Dtd. 2022-12- 16			(S ea t No - 3)
4 3 7	11725 3/202 2	17.12. 2022	WP (C) - 34122 /2022	SUBASH CH PANI	C.O .	COUR T NO. 20	Order Dtd. 2022-12- 16			(S ea t No - 3)
4 3 8	11725 4/202 2	17.12. 2022	WP (C) - 33942 /2022	ANANT DAS	C.O .	COUR T NO. 22	Order Dtd. 2022-12- 16			(S ea t No - 3)
4 3 9	11725 5/202 2	17.12. 2022	WP (C) - 33997 /2022	SEETARAM JENA	C.O .	COUR T NO. 22	Order Dtd. 2022-12- 16			(S ea t No

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4 4 0	11725 6/202 2	17.12. 2022	WP (C) - 33348 /2022	N. C. SINHA	C.O .	COUR T NO. 22	Order Dtd. 2022-12- 16		WRIT BRANC H-7	(S ea t No - 15)
4 4 1	11725 7/202 2	17.12. 2022	WP (C) - 33344 /2022	BHUBANESW AR DASH	C.O .	COUR T NO. 22	Order Dtd. 2022-12- 16			(S ea t No - 15)
4 4 2	11725 8/202 2	17.12. 2022	WP (C) - 33310 /2022	RAMAKANT MOHANTY	C.O .	COUR T NO. 22	Order Dtd. 2022-12- 16			(S ea t No - 15)
4 4 3	11725 9/202 2	17.12. 2022	WP (C) - 33944 /2022	ANANT DAS	C.O .	COUR T NO. 22	Order Dtd. 2022-12- 16			(S ea t No - 15)
4 4 4	11726 0/202 2	17.12. 2022	WP (C) - 33910 /2022	PRAFULLA CHANDRA DAS	C.O .	COUR T NO. 22	Order Dtd. 2022-12- 16			(S ea t No - 15)
4 4 5	11726 1/202 2	17.12. 2022	WPC (O AC) - 2459/ 2015	JADUNATH PRADHAN	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12- 16			(S ea t No - 15)
4 4 6	11726 2/202 2	17.12. 2022	WPC (O AC) - 529/2 013	N. K. SEN	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12- 16			(S ea t No - 15)
4 4	11726 3/202	17.12. 2022	WPC (O AC) -	M. R. SAHOO	C.O .	COUR T	Order Dtd. 2022-12- 16			(S ea

7	2		608/2019			NO. 3 OLD				t No - 15)
448	117264/2022	17.12.2022	WP (C) - 33865/2022	RABI SAMAL	C.O .	COURT NO. 3 OLD	Order Dtd. 2022-12-16			(Seat No - 15)
449	117265/2022	17.12.2022	WP (C) - 22394/2022	DILLIP SAMAL	C.O .	COURT NO. 6	Order Dtd. 2022-12-20		WRIT BRANC H-7	(Seat No - 18)
450	117266/2022	17.12.2022	WP (C) - 32881/2022	SIBA PRASAD SAHOO	C.O .	COURT NO. 20	Order Dtd. 2022-12-16			(Seat No - 18)
451	117267/2022	17.12.2022	WP (C) - 26863/2021	D. K. NAIK	C.O .	COURT NO. 3 OLD	Order Dtd. 2022-12-15			(Seat No - 18)
452	117268/2022	17.12.2022	WP (C) - 16735/2022	D. K. NAIK	C.O .	COURT NO. 6	Order Dtd. 2022-12-15			(Seat No - 18)
453	117269/2022	17.12.2022	WP (C) - 26130/2021	P. K. PARIDA	C.O .	COURT NO. 22	Order Dtd. 2022-12-15			(Seat No - 18)
454	117270/2022	17.12.2022	WP (C) - 33941/2022	ANANT DAS	C.O .	COURT NO. 22	Order Dtd. 2022-12-16			(Seat No - 18)

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4 5 5	11727 1/202 2	17.12. 2022	ABLAP L- 15264 /2022	S. K. BISWAL	C.O .	COUR T NO. 2	Order Dtd. 2023-01- 11		CRIMI NAL MISC- 1 (BAI L-1)	(S ea t No - 3)
4 5 6	11727 2/202 2	17.12. 2022	WP (C) - 32839 /2022	AMRESH MOHANTY	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12- 08			(S ea t No - 3)
4 5 7	11727 3/202 2	17.12. 2022	WP (C) - 32839 /2022	AMRESH MOHANTY	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12- 08			(S ea t No - 3)
4 5 8	11727 4/202 2	17.12. 2022	WP (C) - 32839 /2022	AMRESH MOHANTY	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12- 08			(S ea t No - 3)
4 5 9	11727 5/202 2	17.12. 2022	WP (C) - 32412 /2021	S DAS	C.O .	COUR T NO. 4	Order Dtd. 2022-12- 15			(S ea t No - 3)
4 6 0	11727 6/202 2	17.12. 2022	WP (C) - 33341 /2022	BHUBANESW AR DASH	C.O .	COUR T NO. 22				(S ea t No - 3)
4 6 1	11727 7/202 2	17.12. 2022	WP (C) - 34069 /2022	RABI SAMAL	C.O .	COUR T NO. 22				(S ea t No - 3)
4 6 2	11727 8/202 2	17.12. 2022	WP (C) - 31205 /2022	MADAN DAS	C.O .	COUR T NO. 3 OLD				(S ea t No - 3)
4 6 3	11727 9/202 2	17.12. 2022	WP (C) - 34544 /2022	MANGUL NAIK	C.O .	COUR T NO. 22			WRIT BRANC H-6	(S ea t No

										-25)
464	117280/2022	17.12.2022	ABLAP L-14000/2022	A. KALASH	C.O.	COURT NO. 2				(Seat No - 25)
465	117281/2022	17.12.2022	ABLAP L-14311/2022	BYOMAKESH TRIPATHY	C.O.	COURT NO. 2				(Seat No - 25)
466	117282/2022	17.12.2022	ABLAP L-14375/2022	BYOMAKESH TRIPATHY	C.O.	COURT NO. 2				(Seat No - 25)
467	117283/2022	17.12.2022	ABLAP L-14537/2022	P.K.PANI	C.O.	COURT NO. 2				(Seat No - 25)
468	117284/2022	17.12.2022	ABLAP L-14543/2022	P.K.PANI	C.O.	COURT NO. 2				(Seat No - 25)
469	117285/2022	17.12.2022	ABLAP L-14541/2022	P.K.PANI	C.O.	COURT NO. 2				(Seat No - 25)
470	117286/2022	17.12.2022	ABLAP L-14539/2022	M/S.S.K.B HANJADEO	C.O.	COURT NO. 2			CRIMINAL MISC-2 (BAIL-2)	(Seat No - 10)
4	11728	17.12.	ABLAP	SURENDRA	C.O	COUR			CRIMI	(S

71	7/2022	2022	L-15226/2022	DAS	.	T NO. 2			NAL MISC-1 (BAL-1)	eat No-3)
472	117288/2022	17.12.2022	ABLAP L-14542/2022	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 2			CRMINAL MISC-2 (BAL-2)	(Seat No-10)
473	117289/2022	17.12.2022	ABLAP L-14559/2022	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 2			CRMINAL MISC-2 (BAL-2)	(Seat No-10)
474	117290/2022	17.12.2022	ABLAP L-14628/2022	BISWAJIT DAS	C.O.	COURT NO. 2				(Seat No-10)
475	117291/2022	17.12.2022	ABLAP L-14654/2022	PRATAP KUMAR BARIK	C.O.	COURT NO. 2			CRIMINAL MISC-1 (BAL-1)	(Seat No-5)
476	117292/2022	17.12.2022	ABLAP L-15187/2022	PRADIPTA KUMAR MOHANTY	C.O.	COURT NO. 2				(Seat No-5)
477	117293/2022	17.12.2022	ABLAP L-15231/2022	PRASANTA KUMAR JENA	C.O.	COURT NO. 2				(Seat No-5)
478	117294/2022	17.12.2022	ABLAP L-15235/2022	A.MAHANTY	C.O.	COURT NO. 2			CRIMINAL MISC-1 (BAL-1)	(Seat No-3)
479	117295/2022	17.12.2022	ABLAP L-15237	BALARAM SINGH	C.O.	COURT NO.			CRIMINAL MISC-	(Seat

			/2022			2			1 (BAI L-1)	No - 3)
4 8 0	11729 6/202 2	17.12. 2022	WP (C) - 6012/ 2012	A PANDA	GEN ERA L		Order Dtd. 2019-08- 01			(S ea t No - 3)
4 8 1	11729 7/202 2	17.12. 2022	ABLAP L- 15267 /2022	M.NAYAK	C.O .	COUR T NO. 2				(S ea t No - 3)
4 8 2	11729 8/202 2	17.12. 2022	WP (C) - 33619 /2022	BRAJA MOHAN SARANGI	C.O .	COUR T NO. 20	Order Dtd. 2022-12- 15			(S ea t No - 3)
4 8 3	11729 9/202 2	17.12. 2022	ABLAP L- 15279 /2022	PRADIPTA KUMAR MOHANTY	C.O .	COUR T NO. 2			CRIMI NAL MISC- 1 (BAI L-1)	(S ea t No - 3)
4 8 4	11730 0/202 2	17.12. 2022	WP (C) - 33633 /2022	BRAJA MOHAN SARANGI	C.O .	COUR T NO. 20	Order Dtd. 2022-12- 15			(S ea t No - 3)
4 8 5	11730 1/202 2	17.12. 2022	WP (C) - 33603 /2022	BRAJA MOHAN SARANGI	C.O .	COUR T NO. 20	Order Dtd. 2022-12- 15			(S ea t No - 3)
4 8 6	11730 2/202 2	17.12. 2022	WP (C) - 33605 /2022	BRAJA MOHAN SARANGI	C.O .	COUR T NO. 20	Order Dtd. 2022-12- 15			(S ea t No - 3)
4 8 7	11730 3/202 2	17.12. 2022	BLAPL - 2506/ 2022	R.R.DAS	C.O .	COUR T NO. 11				(S ea t No - 3)
4 8 8	11730 4/202	17.12. 2022	WP (C) -	BRAJA MOHAN	C.O .	COUR T	Order Dtd. 2022-12- 15			(S ea

8	2		33608 /2022	SARANGI		NO. 20				t No - 3)
4 8 9	11730 5/202 2	17.12. 2022	WP (C) - 33613 /2022	BRAJA MOHAN SARANGI	C.O .	COUR T NO. 20	Order Dtd. 2022-12- 15			(S ea t No - 3)
4 9 0	11730 6/202 2	17.12. 2022	WP (C) - 33615 /2022	BRAJA MOHAN SARANGI	C.O .	COUR T NO. 20	Order Dtd. 2022-12- 15			(S ea t No - 3)
4 9 1	11730 7/202 2	17.12. 2022	WP (C) - 33616 /2022	BRAJA MOHAN SARANGI	C.O .	COUR T NO. 20	Order Dtd. 2022-12- 15			(S ea t No - 3)
4 9 2	11730 8/202 2	17.12. 2022	WP (C) - 33631 /2022	BRAJA MOHAN SARANGI	C.O .	COUR T NO. 20	Order Dtd. 2022-12- 15			(S ea t No - 3)
4 9 3	11730 9/202 2	17.12. 2022	CONTC - 192/2 022	M. R. SAHOO	C.O .	COUR T NO. 3 OLD				(S ea t No - 3)
4 9 4	11731 0/202 2	17.12. 2022	WP (C) - 34265 /2022	K.C.MAJHI	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12- 15			(S ea t No - 3)
4 9 5	11731 1/202 2	17.12. 2022	WP (C) - 34063 /2022	K.C.MAJHI	C.O .	COUR T NO. 20	Order Dtd. 2022-12- 15			(S ea t No - 3)
4 9 6	11731 2/202 2	17.12. 2022	WP (C) - 33626 /2022	BRAJA MOHAN SARANGI	C.O .	COUR T NO. 20	Order Dtd. 2022-12- 15			(S ea t No - 3)
4	11731	17.12.	WP (C)	S.S.SAMAL	C.O	COUR				(S

97	3/2022	2022	- 33393 /2022		.	T NO. 3 OLD				ea t No - 3)
498	11731 4/2022	17.12. 2022	WP (C) - 12421 /2018	S.C. SUNADARA	C.O .	COUR T NO. 1	Order Dtd. 2022-12- 15			(S ea t No - 3)
499	11731 5/2022	17.12. 2022	WP (C) - 12421 /2018	J PRADHAN	C.O .	COUR T NO. 1	Order Dtd. 2022-12- 15			(S ea t No - 3)
500	11731 6/2022	17.12. 2022	WP (C) - 34272 /2022	R.R.DAS	C.O .	COUR T NO. 3 OLD			WRIT BRANC H-2	(S ea t No - 9)
501	11731 7/2022	17.12. 2022	WP (C) - 34627 /2022	ASUTOSH MOHANTY	C.O .	COUR T NO. 22	Order Dtd. 2022-12- 16			(S ea t No - 9)
502	11731 8/2022	17.12. 2022	WP (C) - 34379 /2022	D.P.SWAIN	C.O .	COUR T NO. 22				(S ea t No - 9)
503	11731 9/2022	17.12. 2022	CONTC - 7585/ 2022	SARAT DASH	C.O .	COUR T NO. 22				(S ea t No - 9)
504	11732 0/2022	17.12. 2022	WP (C) - 34697 /2022	B K HATI	C.O .	COUR T NO. 22	Order Dtd. 2022-12- 16			(S ea t No - 9)
505	11732 1/2022	17.12. 2022	WP (C) - 34551 /2022	RAHUL SETHI	C.O .	COUR T NO. 20				(S ea t No - 9)

506	11732 2/2022	17.12. 2022	WP (C) - 34053 /2022	M R BARIK	C.O .	COUR T NO. 22	Order Dtd. 2022-12- 16			(S ea t No - 9)
507	11732 3/2022	17.12. 2022	WP (C) - 34056 /2022	M R BARIK	C.O .	COUR T NO. 22	Order Dtd. 2022-12- 16			(S ea t No - 9)
508	11732 4/2022	17.12. 2022	WP (C) - 34552 /2022	RAHUL SETHI	C.O .	COUR T NO. 22				(S ea t No - 9)
509	11732 5/2022	17.12. 2022	WP (C) - 34131 /2022	A SUNDARAY	C.O .	COUR T NO. 22	Order Dtd. 2022-12- 16			(S ea t No - 9)
510	11732 6/2022	17.12. 2022	WP (C) - 34279 /2022	SITANSU MOHAN SINGH	C.O .	COUR T NO. 22	Order Dtd. 2022-12- 16			(S ea t No - 9)
511	11732 7/2022	17.12. 2022	WP (C) - 34277 /2022	SITANSU MOHAN SINGH	C.O .	COUR T NO. 22	Order Dtd. 2022-12- 16			(S ea t No - 9)
512	11732 8/2022	17.12. 2022	WP (C) - 34275 /2022	SITANSU MOHAN SINGH	C.O .	COUR T NO. 20	Order Dtd. 2022-12- 16			(S ea t No - 9)
513	11732 9/2022	17.12. 2022	WP (C) - 33601 /2022	BRAJA MOHAN SARANGI	C.O .	COUR T NO. 20	Order Dtd. 2022-12- 15			(S ea t No - 9)
514	11733 0/2022	17.12. 2022	MACA- 432/2 014	S.B.UDGAT A	C.O .	COUR T NO. 20				(S ea t No - 9)

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515	11733 1/2022	17.12. 2022	MACA- 964/2 018	S.SWAIN	C.O .	COUR T NO. 1				(S ea t No - 9)
516	11733 2/2022	17.12. 2022	WP (C) - 33625 /2022	BRAJA MOHAN SARANGI	C.O .	COUR T NO. 20	Order Dtd. 2022-12- 15			(S ea t No - 9)
517	11733 3/2022	17.12. 2022	WP (C) - 33629 /2022	BRAJA MOHAN SARANGI	C.O .	COUR T NO. 20	Order Dtd. 2022-12- 15			(S ea t No - 9)
518	11733 4/2022	17.12. 2022	WP (C) - 33594 /2022	BRAJA MOHAN SARANGI	C.O .	COUR T NO. 20	Order Dtd. 2022-12- 15			(S ea t No - 9)
519	11733 5/2022	17.12. 2022	MACA- 965/2 018	A.K.BARIK	C.O .	COUR T NO. 1				(S ea t No - 9)
520	11733 6/2022	17.12. 2022	MACA- 1106/ 2018	S.K.SAHOO	C.O .	COUR T NO. 1				(S ea t No - 9)
521	11733 7/2022	17.12. 2022	MACA- 965/2 018	S.SWAIN	C.O .	COUR T NO. 1				(S ea t No - 9)
522	11733 8/2022	17.12. 2022	WP (C) - 3932/ 2009	B K PATI	C.O .	COUR T NO. 22	Order Dtd. 2022-12- 15			(S ea t No - 9)
523	11733 9/2022	17.12. 2022	MACA- 1106/ 2018	S.K.SING	C.O .	COUR T NO. 1				(S ea t No

										-9)
524	117340/2022	17.12.2022	WP (C) - 29333/2022	ASUTOSH MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2022-12-16			(Seat No - 9)
525	117341/2022	17.12.2022	CMP-56/2020	S MOHARANA	C.O.	COURT NO. 20	Order Dtd. 2022-12-16		WRIT BRANCH-8	(Seat No - 40)
526	117342/2022	17.12.2022	WP (C) - 33624/2022	BRAJA MOHAN SARANGI	C.O.	COURT NO. 20	Order Dtd. 2022-12-15			(Seat No - 40)
527	117343/2022	17.12.2022	CMP-1255/2022	T K BARIK	C.O.	COURT NO. 20	Order Dtd. 2022-12-16			(Seat No - 40)
528	117344/2022	17.12.2022	WP (C) - 33596/2022	BRAJA MOHAN SARANGI	C.O.	COURT NO. 20	Order Dtd. 2022-12-15			(Seat No - 40)
529	117345/2022	17.12.2022	OJC-8839/2001	ASHOK KURANA	GENERAL		Order Dtd. 2002-04-12		WRIT BRANCH-3	(Seat No - 13)
530	117346/2022	17.12.2022	OJC-8839/2001	ASHOK KURANA	GENERAL		Order Dtd. 2002-04-12		WRIT BRANCH-3	(Seat No - 13)
531	117347/2022	17.12.2022	WP (C) - 33598	BRAJA MOHAN SARANGI	C.O.	COURT NO.	Order Dtd. 2022-12-15			(Seat)

			/2022			20				No - 13)
5 3 2	11734 8/202 2	17.12. 2022	CMP- 1126/ 2022	H K MOHANTA	C.O .	COUR T NO. 20	Order Dtd. 2022-12- 16			(S ea t No - 13)
5 3 3	11734 9/202 2	17.12. 2022	WP (C) - 34463 /2022	B K PATI	C.O .	COUR T NO. 22	Order Dtd. 2022-12- 16			(S ea t No - 13)
5 3 4	11735 0/202 2	17.12. 2022	MACA- 361/2 022	P. C. PATNAIK	C.O .	COUR T NO. 23	Order Dtd. 2022-12- 15			(S ea t No - 13)
5 3 5	11735 1/202 2	17.12. 2022	WP (C) - 6710/ 2010	S. MOHARANA	C.O .	COUR T NO. 22	Order Dtd. 2022-12- 16			(S ea t No - 13)
5 3 6	11735 2/202 2	17.12. 2022	WP (C) - 34579 /2022	BIKRAM BEHERA	C.O .	COUR T NO. 22	Order Dtd. 2022-12- 16			(S ea t No - 13)
5 3 7	11735 3/202 2	17.12. 2022	WP (C) - 33307 /2022	N. C. SINHA	C.O .	COUR T NO. 22	Order Dtd. 2022-12- 16			(S ea t No - 13)
5 3 8	11735 4/202 2	17.12. 2022	WP (C) - 33617 /2022	H. K. MALLICK	C.O .	COUR T NO. 20	Order Dtd. 2022-12- 15			(S ea t No - 13)

539	117355/2022	17.12.2022	WP (C) - 34500/2022	R. C. MALLICK	C.O.	COURT NO. 20	Order Dtd. 2022-12-16			(Seat No - 13)
540	117356/2022	17.12.2022	WP (C) - 34502/2022	R. C. MALLICK	C.O.	COURT NO. 20	Order Dtd. 2022-12-16			(Seat No - 13)
541	117357/2022	17.12.2022	WP (C) - 34505/2022	R. C. MALLICK	C.O.	COURT NO. 20	Order Dtd. 2022-12-16			(Seat No - 13)
542	117358/2022	17.12.2022	WP (C) - 34512/2022	R. C. MALLICK	C.O.	COURT NO. 20	Order Dtd. 2022-12-16			(Seat No - 13)
543	117359/2022	17.12.2022	MACA-769/2012	P. K. BARIK	C.O.	COURT NO. 1	Order Dtd. 2022-12-15			(Seat No - 13)
544	117360/2022	17.12.2022	MACA-769/2012	M/S.SANJEV UDGATA	C.O.	COURT NO. 1	Order Dtd. 2022-12-15			(Seat No - 13)
545	117361/2022	17.12.2022	WP (C) - 7103/2009	PINKY JENA	C.O.	COURT NO. 20	Order Dtd. 2022-12-14			(Seat No - 13)
546	117362/2022	17.12.2022	MACA-887/2007	MANOJ KUMAR PANI	C.O.	COURT NO. 23	Order Dtd. 2022-12-12			(Seat No - 13)

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5 4 7	11736 3/202 2	17.12. 2022	MACA- 887/2 007	P. K. PARIDA	C.O .	COUR T NO. 23	Order Dtd. 2022-12- 12			(S ea t No - 13)
5 4 8	11736 4/202 2	17.12. 2022	FAO- 303/2 022	ANANT DAS	C.O .	COUR T NO. 23	Order Dtd. 2022-12- 15			(S ea t No - 13)
5 4 9	11736 5/202 2	17.12. 2022	FAO- 303/2 022	B. MAHALI	C.O .	COUR T NO. 23	Order Dtd. 2022-12- 15			(S ea t No - 13)
5 5 0	11736 6/202 2	17.12. 2022	FAO- 401/2 022	SARAT SWAIN	C.O .	COUR T NO. 23	Order Dtd. 2022-12- 15			(S ea t No - 13)
5 5 1	11736 7/202 2	17.12. 2022	FAO- 401/2 022	P. K. LENKA	C.O .	COUR T NO. 23	Order Dtd. 2022-12- 15			(S ea t No - 13)
5 5 2	11736 8/202 2	17.12. 2022	FAO- 402/2 022	SARAT SWAIN	C.O .	COUR T NO. 23	Order Dtd. 2022-12- 15			(S ea t No - 13)
5 5 3	11736 9/202 2	17.12. 2022	SA- 151/1 998	P K MOHANTY	GEN ERA L		Order Dtd. 2017-12- 14		SECON D APPEA L	(S ea t No - 2)
5 5 5	11737 0/202	17.12. 2022	FAO- 402/2	P. K. LENKA	C.O .		Order Dtd. 2022-12- 15			(S ea

4	2		022							t No - 2)
5 5 5	11737 1/202 2	17.12. 2022	RVWPE T- 7/201 8	P K MOHANTY	GEN ERA L		Order Dtd. 2018-01- 15		CIVIL REVIS ION	(S ea t No - 1)
5 5 6	11737 2/202 2	17.12. 2022	FAO- 124/2 017	P. K. PARIDA	C.O .	COUR T NO. 23	Order Dtd. 2022-05- 18			(S ea t No - 1)
5 5 7	11737 3/202 2	17.12. 2022	MACA- 942/2 019	SARAT SWAIN	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12- 15			(S ea t No - 1)
5 5 8	11737 4/202 2	17.12. 2022	MACA- 942/2 019	R. K. ROUT	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12- 15			(S ea t No - 1)
5 5 9	11737 5/202 2	17.12. 2022	WP (C) - 5345/ 2016	JYOTI PRAKASH KAR	C.O .	COUR T NO. 1	Order Dtd. 2022-12- 16			(S ea t No - 1)
5 6 0	11737 6/202 2	17.12. 2022	WP (C) - 5345/ 2016	MRUTYUNJA Y MOHANTY	C.O .	COUR T NO. 1	Order Dtd. 2022-12- 16			(S ea t No - 1)
5 6 1	11737 7/202 2	17.12. 2022	WP (C) - 14627 /2017	P. K. LENKA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12- 16			(S ea t No - 1)
5 6 2	11737 8/202 2	17.12. 2022	WP (C) - 14627 /2017	N. C. SINHA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12- 16			(S ea t No - 1)
5	11737	17.12.	WP (C)	J.	C.O	COUR	Order Dtd. 2023-01-		WRIT	(S

63	9/2022	2022	- 34667 /2022	PRADHAN	.	T NO. 4	16		BRANC H (DIVI SION BENCH -3)	ea t No - 11 8)
564	11738 0/2022	17.12. 2022	MATA- 93/20 19	D. K. PANDA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12- 16			(S ea t No - 11 8)
565	11738 1/2022	17.12. 2022	MATA- 93/20 19	K. K. MOHANTY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12- 16			(S ea t No - 11 8)
566	11738 2/2022	17.12. 2022	WP (C) - 32776 /2022	S. MOHARANA	C.O .	COUR T NO. 4	Order Dtd. 2022-12- 16			(S ea t No - 11 8)
567	11738 3/2022	17.12. 2022	WP (C) - 21468 /2012	B. K. LENKA	C.O .	COUR T NO. 4	Order Dtd. 2022-12- 16			(S ea t No - 11 8)
568	11738 4/2022	17.12. 2022	CRLA- 192/2 016	R. K. MALLICK	C.O .	COUR T NO. 24	Order Dtd. 2022-12- 12			(S ea t No - 11 8)
569	11738 5/2022	17.12. 2022	WP (C) - 34532 /2022	SUMANTA DAS	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12- 16		WRIT BRANC H-6	(S ea t No - 25)
570	11738 6/2022	17.12. 2022	WP (C) - 34536 /2022	SUMANTA DAS	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12- 16			(S ea t No -)

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571	117387/2022	17.12.2022	WP (C) - 34535/2022	SUMANTA DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-12-16		WRIT BRANCH-6	(Seat No - 25)
572	117388/2022	17.12.2022	WP (C) - 18434/2019	P. L. ROUT	C.O.	COURT NO. 8	Order Dtd. 2023-01-09		WRIT BRANCH (DIVISION BENCH)	(Seat No - 101)
573	117389/2022	17.12.2022	BLAPL - 3994/2022	RANJIT MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-12-15			(Seat No - 101)
574	117390/2022	17.12.2022	ABLAPL - 11988/2022	M. K. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-18			(Seat No - 101)
575	117391/2022	17.12.2022	CRLMC - 576/2022	JYOTI RANJAN SAHOO	C.O.	COURT NO. 23	Order Dtd. 2022-12-14			(Seat No - 101)
576	117392/2022	17.12.2022	WA- 421/2016	R K MAHABHOI	GENERAL		Order Dtd. 2022-10-10			(Seat No - 101)
577	117393/2022	17.12.2022	WP (C) - 10612/2004	P K PATRA BY HAND 4.20 P.M	GENERAL		Entire Order			(Seat No - 101)

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